

NATIONAL COMPANY LAW TRIBUNAL
OBJECTIONS LIST DATED 16.06.2025 TO 11.07.2025
PETITION , APPLICATIONS , ADDITIONALS
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM TO 5PM

IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	24-04-2025	Company Petition IB (IBC)	710102034732025		VIPIN MALIK VS CMYK PRINTECH LIMITED	IBC Under Sec 9	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KNM & Partners
2	01-05-2025	Company Petition IB (IBC)	710102037582025		CANARA BANK VS SURESH KUMAR BHARADWAJ	Section 95(1)	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUNITA SHARMA
3	08-05-2025	Company Petition IB (IBC)	710102039742025		UCO BANK VS MVL LIMITED	IBC under Sec 7	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Jai Mohan
4	13-05-2025	Company Petition (Companies Act)	710102041362025		MR RAMESH CHANDER SHARMA VS THE REGISTRAR OF COMPANIES	Sec 252 (1)	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Prince Wadhwa
5	19-05-2025	Contempt Petition (IBC)	710102042912025		MR. ARVIND MITTAL VS ANAND PRATAP SINGH	Section 60(5)/Rule 11	29-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gaurav Joshi
6	20-05-2025	Company Petition IB (IBC)	710102043362025		M/S METRO INFRA TECH THROUGH ITS PARTNER LUCKY KUMAR VS JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARAN
7	22-05-2025	Company Petition IB (IBC)	710102043982025		LOGIPOOL ECOMMERCE SOLUTIONS PRIVATE LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saurabh Jain
8	21-05-2025	Company Petition IB (IBC)	710102043752025		HERITAGE MAX CONDOMINIUM ASSOCIATION VS DREAMHOME INFRASTRUCTURE PVT. LTD. (DEVELOPER)	IBC Under Sec 9	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kartik Kaushal
9	27-05-2025	Company Petition IB (IBC)	710102045642025		NAVDESH AUTOS LLP VS ANIL KUMAR MALHOTRA	Section 95(1)	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nahush Jain
10	27-05-2025	Intervention Petition (IBC)	710102045602025		M B AGRITECH PVT. LTD. VS ANIL KUMAR MALHOTRA	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Siddharth Bhatli
11	04-06-2025	Company Petition IB (IBC)	710102047582025		BEACON TRUSTEESHIP LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	IBC under Sec 7	25-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sanaya Patel
12	10-06-2025	Company Petition IB (IBC)	710102049622025		UCO BANK VS RAVI SHAH	Section 95(1)	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shikha

13	10-06-2025	Company Petition IB (IBC)	710102049642025		K. ANANDHU VS M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	17-06-2025	no of objections 1. bookmarking are mandatory 2. incomplete file 3. only 41 page uploaded 4. index numbering missed 5. counsel sign missed in index and other side 6. petitioner affidavit missed 7. required document missed 8. form 5 part 5 incomplete 9. 3rs court fee and 25rs welfare missed 10. master data missed 11. demand notice missed 12. 9(3)b affidavit notary missed 13. default date missed 14. proof of service missed 15. petition every page sign missed 16. all page numbering missed	S. GOWTHAMAN
14	11-06-2025	Company Petition IB (IBC)	710102049852025		UCO BANK VS AMAR THAKKAR	Section 95(1)	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shikha
15	09-06-2025	Company Petition IB (IBC)	710102048822025		BAA TELEVISION NETWORK PRIVATE LIMITED VS CMYK PRINTECH LIMITED	IBC under Sec 7	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAMIR SAGAR
16	12-06-2025	Company Petition (Companies Act)	710102050372025		DS CHEWING PRODUCTS LLP VS SATINDER SINGH BHASIN AND OTHERS	Sec. 241(1)	17-06-2025	no of objections 1. due to payment section 242 2. 170-176 page english translation missed 3. 1rs court fee missed in vakaltanama 4. company master data missed 5. Moa and Aoa missed 6. proof of service missed	DEEPAK
17	12-06-2025	Company Petition IB (IBC)	710102050322025		SMT TEENA AGRAWAL VS A.N. GASLINES PROJECTS PRIVATE LIMITED	IBC Under Sec 9	18-06-2025	1. wrong jurisdiction.	Kunal Madan
18	12-06-2025	Company Appeal(Companies Act)	710102050302025		SMT TEENA AGRAWAL VS A.N. GASLINES PROJECTS PRIVATE LIMITED	Sec 252 (3)	20-06-2025	no of objections 1. National company law tribunal heading missed in index 2. all extra pdf remove 3. counsel detail missed in index 4. all page numbering missed 5. page line are mostly cut please checked 6. 13,16,18,23,27, page not clear 7. some pages heading cut 8. company master data missed 9. vakaltanama missed 10. proof of service missed	ASHOK KUMAR
19	09-06-2025	Company Petition IB (IBC)	710102048892025		M/S. MARS CONTRACTORS AND BUILDERS LLP VS KONARK RAJHANS ESTATES PRIVATE LIMITED	IBC Under Sec 9	23-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Arpit Singh Arora
20	21-06-2025	Company Petition IB (IBC)	710102053312025		SIXER INFOTECH INDIA PRIVATE LIMITED VS TRIDIB INDUSTRIES LIMITED	IBC under Sec 7	24-06-2025	1. wrong jurisdiction.	HARSHITA GULATI
21	13-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102050832025		JAIPUR CRAFTS PRIVATE LIMITED VS VAMANI OVERSEAS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-06-2025	no of objections 1. section wrong this file is first motion 2. kindly remove respondent detail and add petitioner filed 3. 71,76,77,82,83 -85,120,239 page not clear 4. due to payment section 230-232	Adcovate Mayank Kumar
22	16-06-2025	Company Petition IB (IBC)	710102051072025		SAISUN OUTSOURCING SERVICES PRIVATE LIMITED VS AIRTEL PAYMENTS BANK LIMITED	IBC Under Sec 9	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	NIKHIL
23	16-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102051102025		SWARN HANS TECHNOMECH PRIVATE LIMITED VS VIKING ENGINEERING PRIVATE LIMITED	Sec. 230-232, Sec 234	24-06-2025	no of objections 1. bookmarking are mandatory 2. checklist not fill 3. index missing 4. counsel sign missed in given details 5. joint application every page sign missed 6. 22-25,136,234 page not clear 7. master index missed 8. volume wise separately index missed 9. 3rs court fee and 25rs welfare, date missed in vakaltanama 10. counsel sign missed in vakaltanama 11. all annexure page sign and true copy missed 12. kindly remove respondent detail and add petitioner filed	RAKESH KUMAR
24	21-06-2025	Company Petition IB (IBC)	710102053332025		DR PRABHAKAR AMAR KUMAR VS ADITYA BIRLA FINANCE LIMITED	Section 94(1)	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohit Sharma
25	23-06-2025	Company Petition IB (IBC)	710102053752025		CANARA BANK VS ASHISH TAPARIA	Section 95(1)	25-06-2025	1. wrong jurisdiction. 2. C-154 INDUSTRIAL AREA SITENO 1 BULANDSHAHR ROAD, Ghaziabad, GHAZIABAD, Uttar Pradesh, India, 201009.	Saurabh Kushawaha
26	23-06-2025	Company Petition IB (IBC)	710102053792025		RENEWABLE ENERGY CORPORATION (INDIA) PRIVATE LIMITED VS ASHISH TAPARIA	IBC Section 59	25-06-2025	1. Office No. S-O 1, Regus Business Centre, 10th Floor, Tower-B, Unitech Cyber Park, Sector 39, Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45, Haryana, India, 122003 2. wrong jurisdiction.	Shankar Viswanathan
27	23-06-2025	Company Petition IB (IBC)	710102053782025		CANARA BANK VS V K LAHOTI	Section 95(1)	25-06-2025	1. wrong jurisdictional. 2. C-154 INDUSTRIAL AREA SITENO 1 BULANDSHAHR ROAD, Ghaziabad, GHAZIABAD, Uttar Pradesh, India, 201009.	Saurabh Kushawaha

28	23-06-2025	Company Petition IB (IBC)	710102053662025		PARVEEN KUMAR ADLAKHA LIQUIDATOR VS REGISTRAR OF COMPANIES	IBC Section 59	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	harshit kumar Rawat
29	23-06-2025	Company Petition IB (IBC)	710102053772025		CANARA BANK VS H K MAHESHWARI	Section 95(1)	25-06-2025	1. C-154 INDUSTRIAL AREA SITENO 1 BULANDSHAHAH ROAD, Ghaziabad, GHAZIABAD, Uttar Pradesh, India, 201009. 2. wrong jurisdiction.	Saurabh Kushawaha
30	24-06-2025	Company Petition IB (IBC)	710102053852025		INDUS CLEAN ENERGY (INDIA) PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec 60(5)	29-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ahsan Ahmad
31	23-06-2025	Company Petition (Companies Act)	710102053712025		RAJ KAMAL BHATIA VS IPEX INFRASTRUCTURE PRIVATE LIMITED	Sec. 59	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MONIKA MOORJANI
32	24-06-2025	Company Petition IB (IBC)	710102053842025		UNIQUE ENGINEERS LIMITED VS DEEPAK BUILDERS & ENGINEERS INDIA LIMITED	IBC Under Sec 9	23-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Hitesh
33	24-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102053832025		MIDAS FOODS INDIA PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	25-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sougat Sinha
34	24-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102054172025		ADHIK INFRASTRUCTURALS PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED	Sub-section (I) of section 230	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ASHISH
35	25-06-2025	Company Appeal(Companies Act)	710102054272025		ADHIK INFRASTRUCTURALS PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED	Sec 252 (1)	26-06-2025	no of objections 1. bookmarking are mandatory 2. counsel sign missed in index and other side given counsel detail 3. required document missed 4. only 3 page uploaded 5. 3rs court fee missed in vakaltanama 6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed	NIRAJ
36	25-06-2025	Company Petition IB (IBC)	710102054202025		VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	26-06-2025	1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete.	Dhruv Gupta
37	27-06-2025	Company Petition IB (IBC)	710102054952025		ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS AGRO NEXT VENTURES LLP	IBC under Sec 7	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 12:10 pm	Arjun Aggarwal
38	27-06-2025	Company Petition IB (IBC)	710102054812025		MUNISH KUMAR BHUNSALI VS MUNISH KUMAR BHUNSALI	Section 94(1)	30-06-2025	1. respondent details missing in memo of parties and online portal. 2. form A details wrong. 3. volume 2 missing. 4. respondent master data missing. 5. proof of service missing. 6. page no. 27 are not clear. 7. volume 1 separately index missing.	Nakshatra Shandilya
39	30-06-2025	Company Petition IB (IBC)	710102055162025		COL GAUTAM MULLICK AND ORS. VS SOLITAIRE REALINFRA PRIVATE LIMITED	IBC under Sec 7	03-07-2025	1. add all applicant in online portal. 2. Suit Amount not mention in form 1 part 4. 3. NESL Report compulsory. 4. IRP Certificate missing. 5. BR missing.	MAREESH
40	30-06-2025	Company Petition (Companies Act)	710102055242025		WOI FOUNDATION VS SOLITAIRE REALINFRA PRIVATE LIMITED	Sec. 271-273	08-07-2025	no of objection: - 1. bookmarking is compulsory in pdf 2. memo of party is missing 3. serial wise list of date and brief synopsis kindly arrange in top in index 4. due to payment 271 5. form missed 6. all power of attorney notary missed with Rs 50/- stamp paper 7. missed master data 8. missed vakalatnama 9. missed proof of service	Kapil

41	22-06-2025	Company Petition (Companies Act)	710102053442025		MITCON CREDITIA TRUSTEESHIP SERVICES LIMITED VS NEW SHOP CSTORE NETWORK PRIVATE LIMITED	Sec. 71(10)	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ankit Miglani
42	01-07-2025	Company Petition IB (IBC)	710102055692025		INDUSIND BANK LTD. VS MR. SURPREET SINGH SURI	Section 95(1)	04-07-2025	1. page no. 95,98,100,108 to 105,153 to 158,168,192 to 206,299 to 312 to 319,321 to 337,347,371 to 384 are not clear. 2. volume 3 pagination wrong in index. 3. date missing in vakalatnama.	Chandni
43	30-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102055462025		LOTUS TRADING AND SECURITIES PRIVATE LIMITED VS MR. SURPREET SINGH SURI	Sec. 230-232, Sec 234	04-07-2025	No of objection: - 1. numbering missing in bookmarking 2. sign mandatory in all pdf pages 3. 140 to 144,153,155,157,171,173,381,382,384,386 pages not clear 4. 183,195,375,401,416,482 blank page 5. Every volume index missing 6. STARSHINE COMMERCIAL PRIVATE LIMITED, SAHIL PROPERTIES PRIVATE LIMITED, PROMINENT TRACON PRIVATE LIMITED && LONGLIFE TRADERS && AGENCY PVT LTD missing all MOA, AOA, Master data, Auditor Report, 7. LOTUS TRADING AND SECURITIES PRIVATE LIMITED MOA missing 8. In index all numbering wrong	Karuna
44	02-07-2025	Company Petition IB (IBC)	710102055862025		CAPRI GLOBAL CAPITAL LIMITED VS BALAJI BANQUETS PRIVATE LIMITED	IBC under Sec 7	03-07-2025	1. BALAJI BANQUETS PRIVATE LIMITED master data incomplete. 2. pagination wrong in index and pdf. 3. mention default date in form 1 and part 4. 4. page no. 324,326,328,341 hindi pages. 5. proof of service missing. 6. IRP Certificate missing. 7. Form B missing. 8. NESL Report missing. 9. counsel details incomplete in memo of parties page.	Anurag Abhishek
45	02-07-2025	CA(A) Merger and Amalgamation(Companies Act)	710102055852025		PROMPT STEELS PRIVATE LIMITED VS BALAJI BANQUETS PRIVATE LIMITED	Sec. 230-232, Sec 234	04-07-2025	No of objection: - 1. bookmarking is mandatory in pdf 2. 120,127 page not clear . 3. all company master data missed	Bunny
46	01-07-2025	Company Petition IB (IBC)	710102055552025		INDUSIND BANK LTD. VS MR. VIDUR BHARDWAJ	Section 95(1)	04-07-2025	1. page no. 108 to 128,130 to 146,153,168,192 to 206,299 to 347,371 to 385 are not clear. 2. page no. 267 are missing and not mention in index.	Chandni
47	01-07-2025	Company Petition IB (IBC)	710102055532025		INDUSIND BANK LTD. VS MR. NIRMAL SINGH	Section 95(1)	04-07-2025	1. page no. 96,99,101,109 to 147,151,154,193 to 206,300 to 336,371 to 385 are not clear. 2. page no. 242,305 are wrong adjust.	Chandni
48	15-04-2025	Company Petition IB (IBC)	710102031502025		NAVNIRMAN SSR PATHWAYS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	25-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HONEY SATPAL
49	03-07-2025	Company Petition IB (IBC)	710102056712025		SHRI KRISHNA BUILD TECH VS ADORE PROPBUILD LLP (LLPIN: AAW-3719)	IBC Under Sec 9	07-07-2025	1. mention default page no. 76. 2. page no. 353 to 359 are not clear. 3. NESL Report missing. 4. mention bookmarking with page numbering.	SURESH
50	03-07-2025	Company Petition IB (IBC)	710102056642025		TERANXT GLOBAL INDIA PRIVATE LIMITED VS EXCITEL BROADBAND PRIVATE LIMITED	IBC Under Sec 9	07-07-2025	1. bookmarking compulsory with page numbering. 2. mention default date in form 5 part 4. 3. need every page sign and true copy in annexure. 4. 3Rs court fee missing in vakalatnama. 5. NESL Report compulsory. 6. OCR missing.	Aneesh
51	03-07-2025	Company Petition IB (IBC)	710102056632025		RL SERVICES PRIVATE LIMITED VS BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	07-07-2025	1. bookmarking compulsory with page numbering. 2. master data missing. 3. pagination missing, 4. counsel sign missing in index. 5. annexure missing. 6. notary missing in affidavit. 7. demand notice missing. 8. need every page sign in pdf. 9. file incomplete.	Rabiya Rashid
52	02-07-2025	Contempt Petition(Companies Act)	710102056332025		M/S NEELKANTH TUBES PVT. LTD. VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	08-07-2025	no of objection: - 1. need every page sign in pdf	Deepanshu Badiwal

53	04-07-2025	Company Petition (Companies Act)	710102057052025	NARENDRA SHARMA VS MS. VEENA SOLANKI	Sec. 241(1)	08-07-2025	no of objection: - 1. bookmarking is compulsory in pdf 2. due to payment sec-242 3. remove application & file separately 4. missing page no 46, 47 5. page no 79, 80, 129 to 136, 263, 265 to 272, 313, 316, 317, 319 to 321, 338 to 330, 383, 384, 501, 502, 504 to 510 blur not clear 6. 265, 503 blank 7. index missing in all volume's 8. page no 311 cut page 9. In vakalatnama missing Rs. 25/- welfare fees and Rs.3/- court fees missing and date missing 10 MOA missing 11. AOA missing 12. Master data missing	Akshat Kulshrestha
54	03-07-2025	Company Petition IB (IBC)	710102056792025	INVENT ASSETS SECURITISATION & RECONSTRUCTION PRIVATE LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	07-07-2025	1. mention default date in form 1 part 4. 2. volume 2,3,4,5 bookmarking missing. 3. page no. 145,147,149,355,356,384,386,388,390,395,397,399,401,465 need to translate copy. 4. page no. 492,493 are not clear. 5. pagination incomplete in index. 6. vakalatnama missing. 7. NESL Report missing. 8. section not mention index.	Atul Sharma
55	04-07-2025	Company Appeal(Companies Act)	710102057302025	INVENT ASSETS SECURITISATION & RECONSTRUCTION PRIVATE LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Sec. 59	08-07-2025	no of objection: - 1. case type wrong. 2. numbering missing in bookmarking 3. due payment sec 58 4. remove appeal word in index and page no 6 5. add all respondent details in online portal 6. section 59 not mention in page no 6 7. need sign in every page in pdf 8. BR missing 9. true copy and sign missed in Annexure 10. remove extra documents in documents type	KUNAL TYAGI
56	04-07-2025	Company Appeal(Companies Act)	710102057232025	INVENT ASSETS SECURITISATION & RECONSTRUCTION PRIVATE LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	07-07-2025	no of objection: - 1. document type wrong mention 2. bookmarking mandatory in pdf 3. counsel sign is missing in index 4. respondent no-2 name not mention in case type 5. need to be all applicant affidavit 6. page 83 to 93,125 not clear 7. Vakalatnama missing in pdf 8. remove double pdf	Shawant
57	04-07-2025	Company Appeal(Companies Act)	710102056992025	INVENT ASSETS SECURITISATION & RECONSTRUCTION PRIVATE LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Sec 252 (1)	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHARAD
58	05-07-2025	Company Petition IB (IBC)	710102057342025	BRICK2WALL INFRASTRUCTURE PRIVATE LIMITED VS KASHYAP INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	09-07-2025	1. NESL Report missing. 2. page no. 121 are not clear. 3. page no. 51 to 60 are missing. 4. NEWCON ENGINEERS PRIVATE LIMITED master data missing.	Devul
59	04-07-2025	Company Petition IB (IBC)	710102057212025	BAA TELEVISION NETWORK PRIVATE LIMITED VS CMYK PRINTECH LIMITED	IBC Under Sec 9	09-07-2025	1. bookmarking compulsory with page numbering. 2. need every page sign and true copy in annexure. 3. notary missing in affidavit. 4. page no. 109,110 are missing. 5. NESL Report missing. 6. vakalatnama compulsory.	SAMIR SAGAR
60	07-07-2025	Contempt Petition (IBC)	710102057852025	SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS KANWAR ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-07-2025	no of objection: - 1. section mismatch in online portal and index	Gursat
61	05-07-2025	Company Appeal(Companies Act)	710102057622025	SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS KANWAR ENTERPRISES PRIVATE LIMITED	Sec 252 (1)	08-07-2025	no of objection: - 1. brief synopsis and list of date and events missing in pdf 2. true copy or sign missed in Annexure pages 3. master data missing 4. income tax service missing	Legalics Law Offices
62	07-07-2025	Company Petition (Companies Act)	710102058152025	MR. RAKESH SAREEN VS ABHISHTI TEXTILE PRIVATE LIMITED	Sec. 241(1)	08-07-2025	no of objection: - 1. due to payment sec 242 2. add all respondent details in online portal 3. page no 136 blur 4. Rs.1/- court fees missing in vakalatnama 5. MOA & AOA missing	Khushi Sharma
63	17-02-2025	Company Petition IB (IBC)	710102015732025	ELSEVIER B.V. VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vinayak
64	05-07-2025	Company Petition IB (IBC)	710102057632025	W HEALTH VENTURES ADVISORY INDIA PRIVATE LIMITED VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Section 59	09-07-2025	1. all documents merge in one pdf. 2. 1Rs court fee short and date missing in vakalatnama. 3. bookmarking compulsory with page numbering. 4. proof of service missing. 5. Form H missing. 6. OCR missing.	GARIMA SABHARWAL

65	08-07-2025	Company Petition IB (IBC)	710102058612025		OVT INDIA PRIVATE LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Section 95(1)	14-07-2025	1. need every page sign in annexure. 2. page no. 119,120,125,127,128,129,146,147,152,167,169,203,209,210,213,214,215 are not clear. 3. pagination wrong in index.	Swastik Verma
66	08-07-2025	Contempt Petition (IBC)	710102058682025		HARISH TANEJA VS HDFC BANK LIMITED	Section 60(5)/Rule 11	11-07-2025	1. section not mention in index. 2. list of dates and events missing. 3. briefsynosis missing. 4.	Harish
67	08-07-2025	Intervention Petition (IBC)	710102058732025		GENESIS DREAM MERCHANTS PVT. LTD VS BIKRAM BHADUR	Sec 60(5)	11-07-2025	1. fill all details in online portal. 2. need every page sign in application. 3. proof of service missing. 4. 1Rs court fee short in vakalatnama.	Shubhanshu
68	12-05-2025	Company Petition (Companies Act)	710102040842025		VARDHMAN AUTO RECYCLING LLP VS VARDHMAN RECYCLING LLP	Sec 60-62 LLP Act 2008	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	VIDHI JAIN
69	09-07-2025	Company Petition (Companies Act)	710102058912025		RICHA VIVIDH BHATNAGAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	14-07-2025	no of objection:- 1. list of date and brief synopsis not mention in index	ARTI
70	10-07-2025	Company Petition (Companies Act)	710102059152025		ANIL DHAMIJA VS BBORISH INDUSTRIES PRIVATE LIMITED	Sec. 59	14-07-2025	no of objection:- 1. due to payment sec 241-242 2. page no 1 to 8 not mention in index 3. need counsel sign in index and other side in pdf 4. page no 51 blank 5. page no 75, 97 to 108 not clear 6. need every page sign in petition 7. true copy and sign missed in Annexure pages 8. Rs. 25/- welfare and Rs. 3/- court fees missing in vakalatnama and fill all details in vakalatnama 9. Master Data missing	Abhay
71	10-07-2025	CA(A) Merger and Amalgamation(Companies Act)	710102059422025		CHANDRANCHAL EFFORTS PRIVATE LIMITED VS BBORISH INDUSTRIES PRIVATE LIMITED	Sec. 230-232, Sec 234	14-07-2025	no of objection:- 1. bookmarking compulsory in pdf 2. pagination missing in index 3. need sign every given detail in counsel. 4. required document missed only upload 47 pages pdf	HARSHAL KUMAR
72	09-07-2025	Intervention Petition (IBC)	710102059022025		GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VS AASHI ENGINEERING TECH	Sec 60(5)	14-07-2025	1. all documents merge in application. 2. bookmarking compulsory with page numbering. 3. case type wrong. 4. 3Rs court fee missing in vakalatnama. 5. remove double pagination. 6. page no. 352,355,353,359,369 to 397 are not clear. 7. need every page sign and true copy in annexure. 8. all volume separately index missing.	KAILASH PRASHAD PANDEY
73	10-04-2025	Interlocutory Application (I.B.C)	710102029872025	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS	Regulation 44(2), Liquidation process Regulation, 2016	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
74	11-05-2025	Interlocutory Application (I.B.C)	710102040602025	COMPANY PETITION IB (IBC)/312(ND)2021	VIJENDER SHARNA VS AMULYA KUMAR MISHRA	Application under any other provisions - IBC	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vijender Sharma
75	24-05-2025	Interlocutory Application (I.B.C)	710102044852025	COMPANY PETITION IB (IBC)/537(ND)2023	SUMIT SHARMA VS AMULYA KUMAR MISHRA	Section 21	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARAN
76	23-05-2025	Interlocutory Application (I.B.C)	710102044602025	COMPANY PETITION IB (IBC)/495(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS		03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Zehra Khan
77	27-05-2025	Interlocutory Application (I.B.C)	710102045592025	COMPANY PETITION IB (IBC)/1808(ND)2019	SATNAM SONS VS PRABHAT RANJAN SINGH	Sec 60(5)	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rohan Saluja
78	27-05-2025	Interlocutory Application (I.B.C)	710102045802025	COMPANY PETITION IB (IBC)/725(PB)2024	ZAZZ TECHNOLOGY CONNECT PVT.LTD VS CUBIX CONTROL SYSTEMS PVT LTD	Rule 11 of NCLT, 2016	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	DILIP
79	05-06-2025	Company Appeal (IBC)	710102047882025	COMPANY PETITION IB (IBC)/197(PB)2017	NTPC LTD VS MR RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD	Sec 42	29-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vikram Singh Baid
80	06-06-2025	Company Application(Companies Act)	710102048092025	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	M/S. SUNTIME ENERGY LTD. VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAILESH SUMAN
81	09-06-2025	Interlocutory Application (I.B.C)	710102049262025	COMPANY PETITION IB (IBC)/337(PB)2021	SURINDER BABBAR VS PRAVINDER KAUR AHLUWALIA	Application under any other provisions - IBC	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gaurav Joshi

82	10-06-2025	Interlocutory Application (I.B.C)	710102049382025	COMPANY PETITION IB (IBC)/913(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
83	10-06-2025	Interlocutory Application (I.B.C)	710102049542025	COMPANY PETITION IB (IBC)/925(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
84	10-06-2025	Interlocutory Application (I.B.C)	710102049502025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
85	09-06-2025	Interlocutory Application (I.B.C)	710102049272025	COMPANY PETITION IB (IBC)/380(ND)2021	SURINDER BABBAR VS PRAVINDER KAUR AHLUWALIA	Application under any other provisions - IBC	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gaurav Joshi
86	10-06-2025	Interlocutory Application (I.B.C)	710102049392025	COMPANY PETITION IB (IBC)/2721(ND)2019	SONIA KAPOOR VS PRAVINDER KAUR AHLUWALIA	Sections 60(5)/Regulation 13	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHREYAS
87	13-06-2025	Restoration Application (IBC)	710102050622025	COMPANY PETITION IB (IBC)/2721(ND)2019	SUPRIYA SHARMA VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT, 2016	17-06-2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. need every page sign in application. 4. 1Rs court fee short in vakalatnama.	Rajat Dabas
88	13-06-2025	Interlocutory Application (I.B.C)	710102050632025	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL VS PANKAJ NARANG	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MOHD
89	13-06-2025	Interlocutory Application (I.B.C)	710102050512025	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS PANKAJ NARANG	Sec 60(5)	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Asiya Khan
90	13-06-2025	Restoration Application (IBC)	710102050602025	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL VS PANKAJ NARANG	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MOHD
91	10-06-2025	Interlocutory Application (I.B.C)	710102049722025	COMPANY PETITION IB (IBC)/106(PB)2024	SHAILESH CHANDRA OJHA VS MR. MOHAN LAL	Sec 43(1) r/w Sec 44 (1), Sec 43(1) r/w Sec 44 (1)	19-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHIVAM
92	05-07-2025	Interlocutory Application (I.B.C)	710102057572025	COMPANY PETITION IB (IBC)/106(PB)2024	ANIL KOHLI VS MR. MOHAN LAL	Rule 11 of NCLT, 2016	07-07-2025	no of objection 1.wrong judications	HONEY SATPAL
93	11-06-2025	Restoration Application (Companies Act)	710102049942025	COMPANY APPEAL(COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATELIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	19-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ASHISH
94	13-06-2025	Interlocutory Application (I.B.C)	710102050592025	COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD)	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SRI & ASSOCIATES
95	11-06-2025	Interlocutory Application (I.B.C)	710102050022025	COMPANY PETITION IB (IBC)/733(ND)2023	ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD)	Application under any other provisions - IBC	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANUJA PETHIA
96	10-06-2025	Interlocutory Application (I.B.C)	710102049692025	COMPANY PETITION IB (IBC)/511(ND)2023	SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED	Sec 30	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Pankaj
97	05-07-2025	Interlocutory Application (I.B.C)	710102057692025	COMPANY PETITION IB (IBC)/157(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARANTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL	Application under any other provisions - IBC	08-07-2025	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA 8 DATE MISSED IN VAKALATANAMA 9 ANNEXURE PAGE MISSED SIGN WITH TRUE COPY 10 PROOF OF SERVICE MISSED	Kaustubh Rai
98	13-06-2025	Miscellaneous Application(Companies Act)	710102050762025	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS MARKETING PRIVATE LIMITED	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application.	GAURAV

99	13-06-2025	Miscellaneous Application(Companies Act)	710102050692025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application. 6. bookmarking compulsory with page numbering.	GAURAV
100	13-06-2025	Miscellaneous Application(Companies Act)	710102050682025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application.	GAURAV
101	16-06-2025	Interlocutory Application (I.B.C)	710102050892025	COMPANY PETITION IB (IBC)/02(PB)2017	VIRENDRA KUMAR JAIN (HUF) VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL	Section 60(5)	17-06-2025	page no.40,42,44,47,50, hindi pages	Nishant
102	16-06-2025	Interlocutory Application (I.B.C)	710102051162025	COMPANY PETITION IB (IBC)/238(ND)2024	MR. SARVESH KASHYAP REG NO. IBBI/IPA -002/IP - N00127/2017 -2018/10296 INTERIM RESOLUTION PROFESSIONAL M/S ANGLE INFRASTRUCTURE PRIVATE LIMITED VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Sec 60(5)	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAKESH KUMAR
103	13-06-2025	Interlocutory Application (I.B.C)	710102050842025	COMPANY PETITION IB (IBC)/901(ND)2020	SANDEEP GOEL VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Application under any other provisions - IBC	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandeep Goel
104	18-06-2025	Interlocutory Application (I.B.C)	710102051342025	COMPANY PETITION IB (IBC)/663(ND)2023	MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL DELHI MOBILE MATE PVT LTD VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Section 12(2)	25-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846	Sumit Sinha
105	10-06-2025	Interlocutory Application (I.B.C)	710102049512025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
106	19-06-2025	Interlocutory Application (I.B.C)	710102051482025	COMPANY PETITION IB (IBC)/1689(ND)2019	RAJIV BAJAJ VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Regulation 44(2), Liquidation process Regulation, 2016	25-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846	RAJIV
107	05-06-2025	Interlocutory Application (I.B.C)	710102047762025	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS K N MARZOOK	Rule 11 of NCLT, 2016	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT SOOD
108	21-06-2025	Interlocutory Application (I.B.C)	710102053192025	COMPANY PETITION IB (IBC)/540(PB)2017	RAJKUMAR RALHAN LIQUIDATOR OF SU KAM POWER SYSTEMS VS K N MARZOOK	Reg. 15 of IBBI (Liq.) Regulation 2016	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAMAKSH GOYAL
109	20-06-2025	Interlocutory Application (I.B.C)	710102052942025	COMPANY PETITION IB (IBC)/721(ND)2021	FINANCIAL CREDITORS OF M/S VA REALCON PVT. LTD VS VA REALCON PRIVATE LIMITED	Sec 60(5)	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	harshit kumar Rawat
110	20-06-2025	Interlocutory Application (I.B.C)	710102052802025	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEMS LIMITED (UNDER LIQUIDATION) THROUGH ITS LIQUIDATOR MR. RAMACHANDRAN SU BRAMANIAM VS CHATTISGARH STATE POWER GENERATION COMPANY LIMITED	Application under any other provisions - IBC	24-06-2025	page no.63-64,66-70,72-76, not clear page	Rajeev Chowdhary

111	21-06-2025	Interlocutory Application (I.B.C)	710102053162025	COMPANY PETITION IB (IBC)/43(ND)2024	RESURGENT RESOLUTION PROFESSIONALS LLP VS CHATTISGARH STATE POWER GENERATION COMPANY LIMITED	Application under any other provisions - IBC	24-06-2025	. no of objection 1. please file this document in additional docs. not in IA	Sachin Kumar
112	19-06-2025	Interlocutory Application (I.B.C)	710102052672025	COMPANY PETITION IB (IBC)/3131(ND)2019	ANIL KOHLI VS CHATTISGARH STATE POWER GENERATION COMPANY LIMITED	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANUJA PETHIA
113	19-06-2025	Interlocutory Application (I.B.C)	710102052712025	COMPANY PETITION IB (IBC)/723(ND)2023	NEHA BHASIN ... APPLICANT RESPONDENTS ... OPERATIONAL CREDITOR MEMO OF PARTIES INTERIM RESOLUTION PROFESSIONAL OF VICTORY ELECTRIC VEHICLES INTERNATIONAL LIMITED VS SANJAY POPLI	Section 19(2) / Regulation 30	06-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HONEY SATPAL
114	20-06-2025	Interlocutory Application (I.B.C)	710102053032025	COMPANY PETITION IB (IBC)/62(ND)2025	SAPAN MOHAN GARG VS SANJAY POPLI	Rule 11 of NCLT, 2016	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PARVINDRA
115	17-05-2025	Restoration Application (Companies Act)	710102042622025	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/74(ND)2021	RAIL ANCHOR INDIA PRIVATE LIMITED VS RAIL ANCHOR INDIA PRIVATE LIMITED	Rule 11 of NCLT	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sahil Ghai
116	01-05-2025	Interlocutory Application (I.B.C)	710102037602025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS M/S D. LIGHT ENERGY PRIVATE LIMITED	Application under any other provisions - IBC	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
117	22-06-2025	Interlocutory Application (I.B.C)	710102053422025	COMPANY PETITION IB (IBC)/291(ND)2025	THE BANK OF BARODA LIMITED VS MR. NAVEEN MUNJAL	Application under any other provisions - IBC	24-06-2025	please remove THE BANK OF BARODA LIMITED from online portal section wrong	KSHITIZ
118	23-06-2025	Interlocutory Application (I.B.C)	710102053732025	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK AZAD VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	25-06-2025	No of objection 1. pagination missed in book marking as per index 3. page no 50 to 102 missed sign with true copy 4 page no 26 to 29 not readable and also missed ocr	Hitesh
119	20-06-2025	Company Application (Companies Act)	710102052972025	COMPANY PETITION (COMPANIES ACT)/71(PB)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED VS SHREEHARI REALTECH PRIVATE LIMITED	Rule 11 of NCLT	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Aditya Nayyar
120	23-06-2025	Interlocutory Application (I.B.C)	710102053822025	COMPANY PETITION IB (IBC)/751(ND)2023	DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS SHREEHARI REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy 3. mismatched main case in pdf and online 1. missed volume wise index in pdf	Abhirup
121	16-06-2025	Interlocutory Application (I.B.C)	710102051002025	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL. VS BHA ASSOCIATES PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PAWAN
122	20-06-2025	Interlocutory Application (I.B.C)	710102053052025	COMPANY PETITION IB (IBC)/69(ND)2025	SAPAN MOHAN GARG VS BHA ASSOCIATES PVT. LTD.	Rule 11 of NCLT, 2016	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PARVINDRA
123	20-06-2025	Interlocutory Application (I.B.C)	710102052812025	COMPANY PETITION IB (IBC)/2628(ND)2019	M/S SURYA POLYPET PRIVATE LIMITED VS SHRAVAN KUMAR VISHNOI RESOLUTION PROFESSIONAL	Application under any other provisions - IBC	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Lokesh jain
124	19-06-2025	Interlocutory Application (I.B.C)	710102052472025	COMPANY PETITION IB (IBC)/1481(PB)2019	GOLDSTAR REALTORS LIMITED (SUCCESSFUL RESOLUTION APPLICANT) THROUGH ITS AUTHORISED REPRESENTATIVE VS SUNITA JAIN W/O LATE SH. SANJAY KUMAR JAIN	Sec 60(5)	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ADITYA MADAAN

125	19-06-2025	Interlocutory Application (I.B.C)	710102051532025	COMPANY PETITION IB (IBC)/425(ND)2019	SUNLL KUMAR GUPTA VS SUNITA JAIN W/O LATE SH. SANJAY KUMAR JAIN	Sec 60(5)	25-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846	KK
126	20-06-2025	Interlocutory Application (I.B.C)	710102052992025	COMPANY PETITION IB (IBC)/70(ND)2025	SAPAN MOHAN GARG VS SUNITA JAIN W/O LATE SH. SANJAY KUMAR JAIN	Rule 11 of NCLT, 2016	17-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PARVINDRA
127	29-05-2025	Interlocutory Application (I.B.C)	710102046182025	COMPANY PETITION IB (IBC)/1481(PB)2019	SUDHIR MALIK VS ANS APARTMENTS PRIVATE LIMITED	Sections 60(5)/Regulation 13	22-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT SHANDILIA
128	05-07-2025	Interlocutory Application (I.B.C)	710102057532025	COMPANY PETITION IB (IBC)/204(ND)2021	INDERPREET SINGH VS M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	08-07-2025	no ot objection 1. application need every page sing 2. wrong affidavit as per memo parties 3 wrong affidavit as per memo parties 4 require petitioner vakalatanama.	Navneet R
129	01-04-2025	Interlocutory Application (I.B.C)	710102026922025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS M/S SUPERTECH LIMITED	Sec. 45 (1)	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
130	05-07-2025	Interlocutory Application (I.B.C)	710102057472025	COMPANY PETITION IB (IBC)/919(ND)2020	GOURAV SINGH THR. SPA VS GYAN CHANDRA MISRA	Section 60(5)/Rule 11	09-07-2025	1. case type wrong.	SHREE PRAKASH SINHA
131	05-07-2025	Interlocutory Application (I.B.C)	710102057352025	COMPANY PETITION IB (IBC)/48(PB)2020	HINDUJA HOUSING FINANCE LIMITED VS VIKAS KUMAR GARG	Sec 60(5)	07-07-2025	no of objection 1. book marking mandatory as per index with pagination 2 merged the pdf make two volume 3. ocr missed in annexures pages 4 need master index 5 need volume wise index 6 hinde page need english translate copy 7 page no 330 to 336 pages not readable 8 1 rs court fee missed in vakalatanama. 9 memo parties missed	Tanya
132	24-06-2025	Interlocutory Application (I.B.C)	710102054012025	COMPANY PETITION IB (IBC)/48(PB)2020	AD. KRISHNAN DIRECTOR (POWERS SUSPENDED) VYSALI PHARMACEUTICALS LIMITED VS KIZHAKKEKARA KURIAKOSE JOSE LIQUIDATOR VYSALI PHARMACEUTICALS LIMITED	Application under any other provisions - IBC	25-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Dhananjaya Sud
133	12-06-2025	Miscellaneous Application (IBC)	710102050342025	COMPANY PETITION IB (IBC)/248(ND)2025	PATEL TEXTILES VS MAYASHEEL RETAIL INDIA LIMITED	Sec 60(5)	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Priyata Chakraborty
134	25-06-2025	Interlocutory Application (I.B.C)	710102054342025	COMPANY PETITION IB (IBC)/93(ND)2024	RABINDRA KUMAR MINTRI VS SREEDHAR PANICKER	Section 19(2) / Regulation 30	27-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846	Rachit
135	26-06-2025	Interlocutory Application (I.B.C)	710102054432025	COMPANY PETITION IB (IBC)/733(ND)2023	ANIL MATTA VS SREEDHAR PANICKER	Application under any other provisions - IBC	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANUJA PETHIA
136	26-06-2025	Interlocutory Application (I.B.C)	710102054522025	COMPANY PETITION IB (IBC)/680(PB)2024	MR. ABHIMANYU MITTAL VS AKHILESH KUMAR & ORS	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHINDRA MAHRSHWARI
137	13-05-2025	Interlocutory Application (I.B.C)	710102041212025	COMPANY PETITION IB (IBC)/745(PB)2021	NAWAL KISHORE SAXENA VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)/Rule 11	22-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MRINAL HARSH VARDHAN
138	27-06-2025	Company Application(Companies Act)	710102054752025	COMPANY PETITION IB (IBC)/745(PB)2021	RAVI SHANKER & ORS VS M/S MADHUSUDAN MOTORS PVT.LTD AND ORS	Sec. 242(4),Rule 11 of NCLT	27-06-2025	No of objection: - 1. Wrong file (Judicial)	MRINAL HARSH VARDHAN
139	27-06-2025	Interlocutory Application (I.B.C)	710102054762025	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF ANSAL CROWN INFRABUILD PRIVATE LIMITED VS SARITAMAAN UNSECURED FINANCIAL CREDITOR	Sec 60(5)	27-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846	RAKESH KUMAR

140	27-06-2025	Interlocutory Application (I.B.C)	710102054792025	COMPANY PETITION IB (IBC)/1018(ND)2018	ATUL MITTAL VS RAJAN GOYAL	Sec 66(1)	30-06-2025	no of objection 1. missed volume wise index in both volume 2. ocr missed in pdf 3. page no 47 51 hindi page need english translate copy 4 wrong pagination 5 pagination do according to page in pdf and as per volume wise index	Udayan Khandelwal
141	30-06-2025	Interlocutory Application (I.B.C)	710102055132025	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA RESOLUTION PROFESSIONAL VS RAJAN GOYAL	Application under any other provisions - IBC	01-07-2025	NO of objection 1. this is additional documents 2. kindly file as a additional documents	ANSHUJ DHINGRA
142	30-06-2025	Interlocutory Application (I.B.C)	710102055102025	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS NURIT PROPERTIES PRIVATE LIMITED	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Srishti Juneja
143	30-06-2025	Interlocutory Application (I.B.C)	710102055362025	COMPANY PETITION IB (IBC)/22(PB)2018	SUNITA SINGH VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BINAY KUMAR MISHRA
144	30-06-2025	Interlocutory Application (I.B.C)	710102055172025	COMPANY PETITION IB (IBC)/1788(ND)2018	DEEPAK KUMAR AGARWAL VS RAJESH KUMAR BANSAL & ORS.	Sec 43(1) r/w Sec 44 (1)	01-07-2025	no of objection 1. As per pdf SECTIONS 43 AND 44 due payment of 44 2. ocr missed in pdf 3 page no 129 to 140 page are not readable in volume 1 4 page no 141 to 150 hindi page need english translate copy in volume 1 5 page no 311 to 317 319 321 not readable 6 mismatched section online and pdf 7 in online section take according to pdf 8 main case no mismatched PB AND ND IN ONLINE AND PDF	Jatin S Sethi
145	01-07-2025	Interlocutory Application (I.B.C)	710102055652025	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS RAJESH KUMAR BANSAL & ORS.	Sec 60(5)	03-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. memo parties missed sign	Vishisht
146	01-07-2025	Interlocutory Application (I.B.C)	710102055822025	COMPANY PETITION IB (IBC)/482(ND)2024	MR. PIYUSH KISANLAL JANI RP OF ELEGANCE MALLS LIMITED VS RAJESH KUMAR BANSAL & ORS.	Section 21	03-07-2025	no of objection 1. book marking mandatory as per index with pagination section mismatched in online and pdf 3. counsel detail missed in index page 4 25 welfare and 3 rs court fee missed in vakalatanama	SANTOSH
147	02-07-2025	Interlocutory Application (I.B.C)	710102056032025	COMPANY PETITION IB (IBC)/710(PB)2019	ROHIT GUPTA VS MANOJ KULSHRESTHA (RESOLUTION PROFESSIONAL)	Sec 60(5)	03-07-2025	no of objection 1. application need every page sign 2. pagination need in book marking as per index 3. main case no wrong in vakalatanama	Dhruv Pande
148	02-07-2025	Interlocutory Application (I.B.C)	710102055912025	COMPANY PETITION IB (IBC)/72(ND)2021	ROHIT SEHGAL VS MANOJ KULSHRESTHA (RESOLUTION PROFESSIONAL)	Regulation 44(2), Liquidation process Regulation, 2016	03-07-2025	No of objections: - 1. Section mismatch in index and online portal	Shashwat Anand
149	02-07-2025	Interlocutory Application (I.B.C)	710102055882025	COMPANY PETITION IB (IBC)/445(ND)2023	GAUTAM CHAUDHARY VS DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-07-2025	No of objections: - 1. Memo of parties are missing in pdf	KNM & Partners
150	02-07-2025	Interlocutory Application (I.B.C)	710102055842025	COMPANY PETITION IB (IBC)/1047(ND)2020	RAMKRIPAL SHARMA VS WAAMAN PRODUCTS PVT. LTD	Sec 60(5)	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAMKRIPAL
151	01-07-2025	Restoration Application (Companies Act)	710102055732025	TRANSFER PETITION(COMPANIES ACT)/6(PB)2024	PIONEER AQUA THROUGH ITS PROPRIETOR VS TOPLINE BUILD TECH P LTD	Rule 11 of NCLT	06-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ramesh
152	02-07-2025	Interlocutory Application (I.B.C)	710102056122025	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS TOPLINE BUILD TECH P LTD	Application under any other provisions - IBC	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:44 AM	KARAN
153	03-07-2025	Interlocutory Application (I.B.C)	710102056532025	COMPANY PETITION IB (IBC)/129(ND)2023	PRADEEP KUMAR VS ECO GREEN BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:48 AM	Abiha

154	01-07-2025	Interlocutory Application (I.B.C)	710102055572025	COMPANY PETITION IB (IBC)/674(PB)2021	MRS. SEEMA SINGHAL VS DEVENDRA UMRAO	Sec 60(5)	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:39 AM	Sagar
155	03-07-2025	Restoration Application (Companies Act)	710102056422025	COMPANY APPEAL (COMPANIES ACT)/43(ND)2023	PAWAN GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ORS.	Rule 11 of NCLT	04-07-2025	no. of objection 1. court fee rs.1 missing 2 section wrong please choose section Any other provision in online portal	Himanshu Satija
156	03-07-2025	Interlocutory Application (I.B.C)	710102056542025	COMPANY PETITION IB (IBC)/129(ND)2023	DIPENDER KUMAR VS ECO GREEN BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:52 AM	Abiha
157	02-07-2025	Interlocutory Application (I.B.C)	710102056212025	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	03-07-2025	NO OF OBJECTION 1. Application need every pages sign 2. remove main case applicant and respondent in online portal 3. basic detail fill according to memo parties 4 need sign of synopsis and list date events	ROHIT RATHI
158	02-07-2025	Restoration Application (IBC)	710102056262025	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS JAIPURIA BUILDCON PVT. LTD	Application under any other provisions - IBC	03-07-2025	No of objections: - 1. Memo of parties mismatch according your online portal 2. Main Case number missing in first page 3. NCLT order missing	A.K ASSOCIATES law offices
159	03-07-2025	Restoration Application (Companies Act)	710102056432025	COMPANY PETITION (COMPANIES ACT)/44(ND)2024	BHANU PRIYA SHARMA SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Rule 48	04-07-2025	no. of objection 1.M/s Taggart Continuum India Solutions detail not fill on online portal 2.section wrong 3.court fee rs.3 and welfare 25 missing 4. date missing in prayer	Vishal
160	02-07-2025	Interlocutory Application (I.B.C)	710102056352025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS SHIRAZ ALI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11: 46 AM	KARAN
161	03-07-2025	Interlocutory Application (I.B.C)	710102056822025	COMPANY PETITION IB (IBC)/1085(PB)2020	DEEPAK ARORA VS ABHAY KUMAR SUCCESSFUL AUCTION PURCHASER	Sec 60(5)	07-07-2025	NO OF OBJECTION 1. VOLUME 1 MISSED IN PDF NOT UPLOADED	ADHISH SRIVASTAVA
162	03-07-2025	Interlocutory Application (I.B.C)	710102056732025	COMPANY PETITION IB (IBC)/1085(PB)2020	SHRI BALAJI HOLDFIN LIMITED VS ABHAY KUMAR SUCCESSFUL AUCTION PURCHASER	Rule 11 of NCLT, 2016	04-07-2025	1. pdf not upload.	Naman Singhal
163	03-07-2025	Restoration Application (Companies Act)	710102056892025	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Rule 11 of NCLT	04-07-2025	no. of objection 1. counsel sign missing in index. 2. need to be affidavit for all applicant.	GAURAV
164	03-07-2025	Restoration Application (Companies Act)	710102056832025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:54 AM	GAURAV
165	03-07-2025	Interlocutory Application (I.B.C)	710102056492025	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS NA	Application under any other provisions - IBC	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Varun
166	04-07-2025	Interlocutory Application (I.B.C)	710102057292025	COMPANY PETITION IB (IBC)/95(ND)2025	MR. RAM KUMAR VS NA	Sec 60(5)	07-07-2025	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. OCR MISSED IN PDF 3.25 WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA.	Mohana Nijhawan

167	04-07-2025	Interlocutory Application (I.B.C)	710102057192025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS NA	Section 105,112, 113	07-07-2025	NO OF OBJECTION 1. MISSED SIGN OF EVERY PAGES OF APPLICATION 2. PAGE NO 107 TO 151 MISSED SIGN WITH TRUE COPY OF ANNEXURES PAGES 3. PAGE NO 33 TO 40 MISSED TRUE COPY 4 IN VOLUME 2 WRONG PAGINATION IN PDF AND INDEX 5 CONTINUING THE PAGINATION OF VOLUME 2 ACCORDING TO THE END OF PAGE NO OF VOLUME 1	Rajiv Malik
168	03-07-2025	Interlocutory Application (I.B.C)	710102056922025	COMPANY PETITION IB (IBC)/95(ND)2025	MR. RAM KUMAR VS NA	Sec 60(5)	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohana Nijhawan
169	03-07-2025	Interlocutory Application (I.B.C)	710102056652025	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS NA	Sec 60(5)	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846 defect Raised Time 11:47 AM	Atul Bhatia
170	05-07-2025	Interlocutory Application (I.B.C)	710102057362025	COMPANY PETITION IB (IBC)/842(ND)2024	SANTANU KUMAR SAMANTA VS NA	Sec 60(5)	07-07-2025	no of objection 1. book marking mandatory as per index with pagination	GAUTAM
171	03-07-2025	Restoration Application (Companies Act)	710102056722025	COMPANY PETITION (COMPANIES ACT)/46(ND)2017	SUBHASH CHANDER MANOCHA VS MANOCHA POLYMERS LIMITED	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846 defect Raised Time 11:49 AM	GAURAV
172	04-07-2025	Restoration Application (IBC)	710102057012025	COMPANY PETITION IB (IBC)/1397(PB)2019	VEENA KHATTAR VS NARENDER KUMAR SHARMA- RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
173	03-07-2025	Restoration Application (Companies Act)	710102056902025	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS MARKETING PRIVATE LIMITED	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846 defect Raised Time 11:50 AM	GAURAV
174	04-07-2025	Restoration Application (IBC)	710102057022025	COMPANY PETITION IB (IBC)/1397(PB)2019	SUBASH KHATTAR VS NARENDER KUMAR SHARMA- RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
175	04-07-2025	Interlocutory Application (I.B.C)	710102057272025	COMPANY PETITION IB (IBC)/813(PB)2024	RAHUL JINDAL VS NARENDER KUMAR SHARMA - RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846 defect Raised Time 11:51 AM	KARAN
176	04-07-2025	Restoration Application (IBC)	710102057032025	COMPANY PETITION IB (IBC)/1397(PB)2019	SARTHAK KHATTAR VS NARENDER KUMAR SHARMA- RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	30-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
177	04-07-2025	Restoration Application (IBC)	710102057002025	COMPANY PETITION IB (IBC)/1397(PB)2019	VINOD KHATTAR VS NARENDER KUMAR SHARMA- RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
178	03-07-2025	Interlocutory Application (I.B.C)	710102056672025	COMPANY PETITION IB (IBC)/638(ND)2021	MR. ASHOK ARORA VS NARENDER KUMAR SHARMA- RESOLUTION PROFESSIONAL	Application under any other provisions - IBC	01-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Aadil Khan
179	04-07-2025	Miscellaneous Application(Companies Act)	710102057242025	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	ASHOK KUMAR AGRAWAL VS INTEGRATED ELECTROMECH PRIVATE LIMITED	Rule 11 of NCLT	09-07-2025	1. case type wrong. 2. memo of parties missing. 3. fill all details in online portal. 4. need every page sign in application. 5. vakalatnama compulsory. 6. need every page sign and true copy in annexure.	LOKESH SHARMA

180	03-07-2025	Restoration Application (Companies Act)	710102056842025	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED & ORS	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:51 AM	GAURAV
181	03-07-2025	Restoration Application (Companies Act)	710102056782025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:53 AM	GAURAV
182	03-07-2025	Restoration Application (Companies Act)	710102056772025	COMPANY PETITION (COMPANIES ACT)/82(ND)2017	SUBHASH CHANDER MANOCHA VS V.B MINIRALS AND RESINS PRIVATE LIMITED	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:53 AM	GAURAV
183	05-07-2025	Interlocutory Application (I.B.C)	710102057662025	COMPANY PETITION IB (IBC)/156(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MRS. AARTI SINGAL (PERSONAL GUARANTOR TO B HUSHAN POWER AND STEEL LIMITED) VS MRS. AARTI SINGAL	Application under any other provisions - IBC	07-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in index page 3. not fill respondent in online portal 4.ocr missed in pdf 5. not verified affidavit 6 annexures page missed sign with true copy 7 section mismatched in online and pdf	Kaustubh Rai
184	05-07-2025	Interlocutory Application (I.B.C)	710102057562025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS MRS. AARTI SINGAL	Application under any other provisions - IBC	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:48 AM	KARAN
185	05-07-2025	Interlocutory Application (I.B.C)	710102057742025	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS MRS. AARTI SINGAL	Rule 154 (1)	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:48AM	Atul Bhatia
186	04-07-2025	Interlocutory Application (I.B.C)	710102057172025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS POOJA MALHOTRA	19(2)	07-07-2025	NO OF OBJECTION 1. PAGE NO MISSED IN MAIN MASTER INDEX AND INDEX VOLUME 1 AND 3 2. OCR MISSED IN ANNEXURES PAGES 3. WRONG PAGINATION IN PDF IN VOLUME 3 4 IF YOU HAVE RESPONDENT YOU HAVE TO FILE PROOF OF SERVICE	Rajiv Malik
187	04-07-2025	Interlocutory Application (I.B.C)	710102057082025	COMPANY PETITION IB (IBC)/882(ND)2020	AMIT KUMAR GUPTA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	07-07-2025	NO OF OBJECTION 1. REMOVE EXTRA SAME PDF UPLOADED IN ONLINE 2. MENTION MAIN CASE NO ON VAKALATANAMA.	Akshay Goel
188	05-07-2025	Interlocutory Application (I.B.C)	710102057682025	COMPANY PETITION IB (IBC)/156(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MS. AARTI SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS MRS. AARTI SINGAL	Application under any other provisions - IBC	07-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. section mismatched in online and pdf 4 not fill respondent in online portal 5 ocr missed in pdf 6 not verified affidavit 8 25 rs welfare and 3 rs court fee missed in vakalatanama. 9 date and month missed in vakalatanama. 10 annexure page missed sign with true copy 11 VOULME WISE INDEX MISSING 12 MASTER INDEX MISSING	Kaustubh Rai
189	05-02-2025	Interlocutory Application (I.B.C)	710102012512025	COMPANY PETITION IB (IBC)/745(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS APRESH GARG	Application under any other provisions - IBC	29-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM

190	07-07-2025	Interlocutory Application (I.B.C)	710102057932025	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS HIMANSHU CHOPRA	Rule 11 of NCLT, 2016	09-07-2025	no of objection: - 1. numbering missed in bookmarking 2. add all respondent details in online portal 3.remove double petitioner entry in online portal and mismatch petitioner details in memo of parties and online portal	Anup Kumar
191	07-07-2025	Interlocutory Application (I.B.C)	710102057822025	COMPANY PETITION IB (IBC)/110(ND)2025	KARNI TRADING COMPANY VS APOLLO GREEN ENERGY LIMITED	Rule 11 of NCLT, 2016	08-07-2025	no of objection 1 main case not mention in index 2 amended application file separately 3. vakalatnama missed of petitioner 5 proof of service require as you have respondent	Bhupendra singh
192	07-07-2025	Interlocutory Application (I.B.C)	710102058062025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS HDFC BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09-07-2025	no of objection: - 1. due to payment sec 44 2. Rs. 3/- court fees missing in vakalatnama 3. proof of service missing in pdf	Malak Bhatt
193	07-07-2025	Interlocutory Application (I.B.C)	710102058092025	COMPANY PETITION IB (IBC)/674(PB)2021	SOLUTREAN BUILDING TECHNOLOGIES PVT LTD VS MR DEVENDRA UMRao RP	Sec 60(5)	08-07-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatnam 2. page no 160 o 167 pages not readable	SWATI SALUJA
194	07-07-2025	Interlocutory Application (I.B.C)	710102058162025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS INDIAN BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Sec 43(1) r/w Sec 44 (1)	08-07-2025	no of objection 1. due payment of 44 section 2. 3 rs court fee missed in vakalatnama. 3. proof of service in gmail form 4 section mismatched in pdf and online portal	Malak Bhatt
195	07-07-2025	Interlocutory Application (I.B.C)	710102057972025	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS DEEKSHA CHOPRA	Rule 11 of NCLT, 2016	09-07-2025	no of objection: - 1. memo of parties mismatch according to your online portal. 2. fill all details in online portal. 3. numbering missing in bookmarking.	Anup Kumar
196	07-07-2025	Miscellaneous Application(Companies Act)	710102057792025	COMPANY APPEAL(COMPANIES ACT)/77(ND)2025	PRACHI AGARWAL VS DEEKSHA CHOPRA	Rule 11 of NCLT	09-07-2025	no of objection: - 1. bookmarking compulsory in pdf 2. case type wrong kindly choose interlocutory application. 3. memo of parties missing 4. true copy missed in annexure pages 5. proof of service missing 6. Vakalatnama missing	Alok
197	07-07-2025	Interlocutory Application (I.B.C)	710102058002025	COMPANY PETITION IB (IBC)/588(ND)2022	YOGENDER PAL SINGHAL VS DEEKSHA CHOPRA	Section 60(5)	09-07-2025	no of objection: - 1. bookmarking compulsory in pdf 2. page no 70 to 73, 94 to 96 not clear	Yogender Pal
198	07-07-2025	Interlocutory Application (I.B.C)	710102057912025	COMPANY PETITION IB (IBC)/312(ND)2025	NEWCON ENGINEERS PRIVATE LIMITED VS RAMA POWER AND STEEL PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-07-2025	no of objection: - 1. memo of parties mismatch in pdf 2. section wrong in index and pdf	Amaya M Nair
199	07-07-2025	Interlocutory Application (I.B.C)	710102057962025	COMPANY PETITION IB (IBC)/783(ND)2022	GULJEET SINGH VS SUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	09-07-2025	no of objection: - 1. page no 27,28 not clear 2. Rs.25/- welfare fees not visible proper ably in Vakalatnama.	Ashwani Kumar Singla
200	07-07-2025	Interlocutory Application (I.B.C)	710102058052025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PVT. LTD VS FEDERAL BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09-07-2025	no of objection: - 1. due to payment sec 44 2. page 124 to 141, 250 to 267 not clear 3. Rs. 3/- court fees missing in Vakalatnama 4. missing proof of service in pdf	Malak Bhatt
201	07-07-2025	Interlocutory Application (I.B.C)	710102058112025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS UTKARSH SMALL FINANCE BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	09-07-2025	no of objection: - 1. section not mention in index 2. Rs. 3/- court fees missing in Vakalatnama. 3. due to payment sec 44	Malak Bhatt
202	10-06-2025	Interlocutory Application (I.B.C)	710102049832025	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS DEUTSCHE BANK HOUSE	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Bendi Raviteja
203	07-07-2025	Interlocutory Application (I.B.C)	710102058182025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF A VIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS TOURISM FINANCE CORPORATION OF INDIA LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Sec 43(1) r/w Sec 44 (1)	09-07-2025	no of objection: - 1. section not mention in index 2. due to payment sec 44 3. Rs. 3/- court fees missing in Vakalatnama 4. proof of service missing in pdf	Malak Bhatt

204	11-06-2025	Interlocutory Application (I.B.C)	710102050002025	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Sections 60(5)/Regulation 13	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT ARORA
205	06-07-2025	Interlocutory Application (I.B.C)	710102057752025	COMPANY PETITION IB (IBC)/341(ND)2024	RANJAN CHAKRABORTI VS REVITAL REALITY PRIVATE LIMITED	Section 21	08-07-2025	NO OF OBJECTION 1. SECTION MISMATCHED ONLINE AND PDF 2	RANJAN
206	05-07-2025	Interlocutory Application (I.B.C)	710102057672025	COMPANY PETITION IB (IBC)/157(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL	Application under any other provisions - IBC	08-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed respondent in online portal as per memo parties 3. section mismatched in online and pdf 4 ocr missed in pdf 5 not verified affidavit 6 date missed in vakalatanama 7 3 rs court fee and 25 rs welfare fee missed in vakalatanama. 8 index missed in pdf 9 volume wise index missed in pdf 10 annexures page missed in pdf 11 proof of service missed 12 missed master index	Kaustubh Rai
207	05-07-2025	Interlocutory Application (I.B.C)	710102057712025	COMPANY PETITION IB (IBC)/234(ND)2025	RAJENDRA SINGH RATHORE VS CHETANYA BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-07-2025	no of objection 1. improper book marking as per index 2. memo parties missed 3 compliance with Order dated 03 July 2025 passed missed	HIMANSHU
208	08-07-2025	Company Appeal (IBC)	710102058622025		COMMISSIONER DEPARTMENT OF TRADE AND TAXES VS RAJ KUMAR RALHAN	Sec 42	11-07-2025	1. main case not link. 2. bookmarking compulsory with page numbering. 3. List of dates and events missing. 4. Briefsynopsis missing. 5. need every page sign and true copy in annexure. 6. both application filed separately. 7. OCR missing.	MADAN
209	07-07-2025	Interlocutory Application (I.B.C)	710102058102025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS ESAF SMALL FINANCE BANK LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	08-07-2025	no of objection 1. book marking mandatory as per index with pagination of all volume 2. due payment of section 44 3 section mismatched in pdf and online portal 4 wrong pagination of volume 2 index 5 continuous with index volume 1 last page no 186 6 3 rs court fee missed in vakalatanama	Malak Bhatt
210	07-07-2025	Interlocutory Application (I.B.C)	710102057992025	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS DEEKSHA CHOPRA	Rule 11 of NCLT, 2016	09-07-2025	no of objection: - 1. numbering missing in bookmarking in pdf 2. M/S AM. VINYL PRIVATE LIMITED.APPLICANT please fill in the online portal in petitioner column 3. add Mr. Ashok Chopra respondent detail in online portal	Anup Kumar
211	08-07-2025	Interlocutory Application (I.B.C)	710102058702025	COMPANY PETITION IB (IBC)/241(ND)2025	MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Rule 11 of NCLT, 2016	10-07-2025	no of objection 1. missed of applicant 2 in online portal as per memo parties	Shri
212	08-07-2025	Interlocutory Application (I.B.C)	710102058532025	COMPANY PETITION IB (IBC)/247(PB)2023	PRABHJIT SINGH SONI VS MR. SURENDER SETH	Section 12(2)	10-07-2025	no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant "EXOTIC BUILDCON PRIVATE LIMITED "	Swarnika Agarwal
213	08-07-2025	Interlocutory Application (I.B.C)	710102058332025	COMPANY PETITION IB (IBC)/386(ND)2024	YOGENDRA SINGH VS CANARA BANK	Sec 60(5)	10-07-2025	no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Om Pal
214	08-07-2025	Interlocutory Application (I.B.C)	710102058562025	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS CANARA BANK	Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025	no of objection 1. section mismatched online and pdf	Kanika
215	08-07-2025	Interlocutory Application (I.B.C)	710102058712025	COMPANY PETITION IB (IBC)/284(PB)2021	VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD.	Sec 60(5)	10-07-2025	no of objection 1. annexure page missed sign with true copy in both volume	Thakur Ankit
216	08-07-2025	Interlocutory Application (I.B.C)	710102058522025	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025	no of objection 1. section mismatched online and pdf	Kanika
217	08-07-2025	Interlocutory Application (I.B.C)	710102058362025	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS COAST REALTORS PRIVATE LIMITED	Sec 60(5)	10-07-2025	no of objection 1. main case mismatched in online and all pdf	Prakash Legal Advisers
218	08-07-2025	Interlocutory Application (I.B.C)	710102058552025	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS COAST REALTORS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025	no of objection 1. case type wrong	Kanika

219	08-07-2025	Interlocutory Application (I.B.C)	710102058282025	COMPANY PETITION IB (IBC)/385(ND)2024	RITU SINGH VS CANARA BANK	Section 60(5)	10-07-2025	no of objection 1. respondent 2 missed in online portal 2. main case mismatched in vakalatanama. 3. page no 21-35 page no missed true copy o annexures pages 4 page no 60 to 83 missed in annexures pages of true copy	Om Pal
220	08-07-2025	Interlocutory Application (I.B.C)	710102058652025	COMPANY PETITION IB (IBC)/783(ND)2022	YATISH KUMAR VS SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	10-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every pages sign 3. page no 10 14 hindi pages need english translate copy 4 25 rs welfare and 3 rs court fee missed in vakalatanama.	Roop Singh
221	08-07-2025	Interlocutory Application (I.B.C)	710102058292025	COMPANY PETITION IB (IBC)/415(PB)2019	SANTOSH GOEL VS SHRI SUNIL KUMAR AGRAWAL	Section 12(2)	10-07-2025	no of objection 1. mismatched book marking as per index 2. page no missed in index page 3. application need every page sign 4 page no 127 to 128 5 delete blank page in pdf 6 do book marking again as per index 7 index show report and pdf have application mismatched	Shivani Jaiswal
222	09-07-2025	Interlocutory Application (I.B.C)	710102058862025	COMPANY PETITION IB (IBC)/1083(PB)2018	INDRA DEVI VS M/S. ADEL LANDMARKS LIMITED	Sections 60(5)/Regulation 13	10-07-2025	no of objection 1. incomplete bookmarking as per index with pagination 2. application need every pages sign 3.25 rs welfare and 3 rs court fee missed in vakalatanam.	Shubham Shekhar
223	09-07-2025	Interlocutory Application (I.B.C)	710102059062025	COMPANY PETITION IB (IBC)/1572(ND)2019	RACHNA GULLAH W/O RAJESH GULLAH VS WEST FACE HOSPITALITY AND MANAGEMENT PVT. LTD.	Application under any other provisions - IBC	10-07-2025	no of objection 1 proof of service missed 2 page no 218 244 251 253 255 257 259 not readable page 3 section mismatched in pdf and online portal	Anuj Tiwari
224	09-07-2025	Interlocutory Application (I.B.C)	710102058802025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS VIVRITI CAPITAL LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	10-07-2025	no of objection 1. volume wise index wrong in volume 1 2 volume wise index wrong in volume 2 3 4 5 6 3 index make according to the page of the pdf 2 proof of service missed as per respondent of memo parties	Malak Bhatt
225	26-06-2025	Interlocutory Application (I.B.C)	710102054422025	COMPANY PETITION IB (IBC)/3173(ND)2019	STATE BANK OF INDIA VS HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILES LTD & ANR	Rule 11 of NCLT, 2016	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Richa Sandilya
226	08-07-2025	Interlocutory Application (I.B.C)	710102058402025	COMPANY PETITION IB (IBC)/236(ND)2020	HARISH TANEJA VS PANKAJ NARANG	Section 60(5)/Rule 11	10-07-2025	not of objection 1. you take three section 2. remove section 73 & 74 in pdf application and prayer	Harish
227	09-07-2025	Interlocutory Application (I.B.C)	710102058812025	COMPANY PETITION IB (IBC)/1768(ND)2018	LALIT KUMAR BAKSHI VS H.S. OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)	10-07-2025	no of objection 1. application need every pages sign 2. annexures page missed ocr	KARAN
228	09-07-2025	Interlocutory Application (I.B.C)	710102058822025	COMPANY PETITION IB (IBC)/474(ND)2024	PRASSAN NAVIN KUMAR SINHA VS CANARA BANK	Application under any other provisions - IBC	10-07-2025	no of objection 1. incomplete file uploaded 2 index missed in pdf 3 only affidavit uploaded	harshit kumar Rawat
229	09-07-2025	Interlocutory Application (I.B.C)	710102058972025	COMPANY PETITION IB (IBC)/101(ND)2025	SLB WELFARE ASSOCIATION VS CANARA BANK	Sec 60(5)	10-07-2025	no of objection 1. section mismatched in pdf and online portal 2. main case no missed in pdf	Pranab Kumar Nayak
230	09-07-2025	Interlocutory Application (I.B.C)	710102059042025	COMPANY PETITION IB (IBC)/2130(ND)2019	M/S KLASSIC INDUSTRIES VS MR. HEMANT SHARMA	Rule 11 of NCLT, 2016	10-07-2025	no of objection 1. memo parties missed 2. vakalatanama missed	Karuna
231	09-07-2025	Interlocutory Application (I.B.C)	710102059002025	RESTORED COMPANY PETITION (IBC)/18(ND)2024	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. case type wrong 3 section wrong 4 this is restoration application 5. order missed of restoration	Amit
232	10-07-2025	Interlocutory Application (I.B.C)	710102059302025	COMPANY PETITION IB (IBC)/264(PB)2023	BRIDGESTONE AIRCRAFT TIRE MANUFACTURING THAILAND COMPANY LIMITED VS GO AIRLINES INDIA LIMITED	Sec 60(5)	11-07-2025	no of objection 1. due payment of SECTION 36(4) as per pdf 2. pagination missed in book marking as per index in all volume 3. annexure page missed sign with true copy in all volume 4 index page missed in book marking in volume 2 and 3	Samarth Kapoor
233	10-07-2025	Interlocutory Application (I.B.C)	710102059232025	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2025	no of objection 1. memo parties missed in pdf and book marking also 2. prayer missed in pdf application 3. annexures page missed true copy	Sandhya Chawla
234	10-07-2025	Interlocutory Application (I.B.C)	710102059142025	COMPANY PETITION IB (IBC)/45(PB)2018	M/S BRICK WALL VS MR. SANJAY GUPTA	Rule 11 of NCLT, 2016	11-07-2025	no of objection 1. pdf not uploaded 2. only proof of service uploaded	Prakhar Mithal
235	10-07-2025	Restoration Application (Companies Act)	710102059462025	COMPANY PETITION (COMPANIES ACT)/232(ND)2022	LEGEND HIGHLANDS PRIVATE LIMITED VS VVA DEVELOPERS PRIVATE LIMITED	Rule 48	11-07-2025	no of objection 1. delete extra same pdf uploaded 2. section mismatched in index page	Animesh Bhatia

236	10-07-2025	Interlocutory Application (I.B.C)	710102059342025	COMPANY PETITION IB (IBC)/1237(PB)2018	M/S. MEHAR BHOOMI BHAWAN PVT. LTD. VS MR. SHASHI BHUSHAN PRASAD	Rule 11 of NCLT, 2016	11-07-2025	no of objection 1. missed vakalatanama. 2. section mismatched in online and pdf	Inder Paul Singh Oberoi
237	10-07-2025	Interlocutory Application (I.B.C)	710102059382025	COMPANY PETITION IB (IBC)/1367(PB)2018	MANOJ KUMAR MANDAL VS C & C CONSTRUCTION LIMITED	Rule 11 of NCLT, 2016, Section 60(5)	11-07-2025	no of objection 1. page no 214 to 216 and 222 to 225 235 266 281 not readable 2. mention original no on true typed copies in pdf 3 page no 557 not clear visible 4 page no 536 537 554 539 537 536 date and month not mention in vakalatanama.	Shagun Saproo
238	11-07-2025	Interlocutory Application (I.B.C)	710102059572025	COMPANY PETITION IB (IBC)/953(PB)2018	PUNJAB NATIONAL BANK VS M/S HANUNG TOYS AND TEXTILES LIMITED	Sec 60(5)	11-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. memo parties missed 4 incomplete file uploaded 5. only 4 pages uploaded 6 vakalatanama missed	Amol
239	11-07-2025	Interlocutory Application (I.B.C)	710102059602025	COMPANY PETITION IB (IBC)/36(ND)2025	SILICON RETAIL SOLUTIONS VS M/S HANUNG TOYS AND TEXTILES LIMITED	Sec 60(5)	11-07-2025	no of objection 1. wrong file uploaded 2. kindly file in additional document this is reply not file in application	HARSHIT RATRA
240	11-07-2025	Interlocutory Application (I.B.C)	710102059552025	COMPANY PETITION IB (IBC)/876(ND)2020	MANISH VALECHA VS AYYAGARI VISHWANANDHA SARMA	Section 60(5)	11-07-2025	no of objection 1 1 rs court fee missed in vakalatanama. 2 pagination missed in book marking as per index	Naveen Kumar
241	11-07-2025	Interlocutory Application (I.B.C)	710102059662025	COMPANY PETITION IB (IBC)/156(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	Sections 60(5)/Regulation 13	14-07-2025	no of objection 1. missed counsel detail in volume wise index with sign in volume 1 and 2 2 true copy missing of annexures pages in volume 1 and 2 3 date missed in vakalatanama 4 25 rs welfare and 3 rs court fee missed in vakalatanama.	Mitakshara Goyal
242	11-07-2025	Interlocutory Application (I.B.C)	710102059522025	COMPANY PETITION IB (IBC)/284(PB)2021	MADHU AHUJA VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	11-07-2025	no of objection 1. please merge the file and to make volume 2. not file separately as you file if you have any doubt regarding these objection please contact to registry	Abhijeet
243	29-03-2025	Company Appeal (IBC)	710102026002025	COMPANY PETITION IB (IBC)/440(ND)2021	LOGIC BUILDTECH PRIVATE LIMITED VS MANOHAR LAL VIJ	Section 60(5)	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SIDDHARTH SHARMA
244	05-05-2025	Interlocutory Application (I.B.C)	710102038492025	COMPANY PETITION IB (IBC)/397(ND)2024	JAI DWARKA AUTOMOBILES VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sections 60(5)/Regulation 13	03-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish tripathi
245	11-07-2025	Interlocutory Application (I.B.C)	710102059652025	COMPANY PETITION IB (IBC)/1344(PB)2018	ALOK KUMAR AGARWAL VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	14-07-2025	no of objection 1. case type wrong 1. book marking mandatory as per index with pagination	Aadil Khan
246	11-07-2025	Interlocutory Application (I.B.C)	710102059962025	COMPANY PETITION IB (IBC)/1058(ND)2018	RAH WELFARE ASSOCIATION VS M/S. RED APPLE BUYERS WELFARE ASSOCIATION SRA	Rule 11 of NCLT, 2016	14-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched online and pdf 3. annexures page true copy page no 34 to 37 4 page no 11 to 30 missed true copy 5 page no 46 to 75 missed sign in annexure pages	MRINAL HARSH VARDHAN
247	11-07-2025	Interlocutory Application (I.B.C)	710102059972025	COMPANY PETITION IB (IBC)/1058(ND)2018	RAH WELFARE ASSOCIATION VS M/S RED APPLE BUYER WELFARE ASSOCIATION	Rule 11 of NCLT, 2016	14-07-2025	no of objection 1. section mismatched online and pdf 2. page no 11 to 36 missed true copy of annexure pages	MRINAL HARSH VARDHAN
248	11-07-2025	0710102011382025(No. of Docs 1)	0710102011382025/2	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2025	SHIVANAND CHAUDHARY	Section 12(2)	14-07-2025	NO. of Objections. 1. Compliance Order Dated 21.05.2025 is missed in PDF.	Kanika Singhal
249	12-07-2025	0710102006562022(No. of Docs 3)	0710102006562022/10	CONTEMPT PETITION (COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	14-07-2025	no. of objections. 1. True copy sign missed Page no. 1 to 46 and 51 to 117 in PDF. 2. Not Readable Page no. 157, 158, 159, 210. 3. In Vol 2 Bookmarking Mandatory. 4. Provide a Proof of Service in Email Format.	gauravmliberhan
250	12-07-2025	0710102047622025(No. of Docs 2)	0710102047622025/4	TRANSFER APPLICATION (IBC)/35(PB)2025	SVL LIMITED VS. WELLMAN COKE INDIA LIMITED	Rule 16(d), NCLT Rules, 2016 IBC	14-07-2025	No of objection 1. Counsel details missed in index. 2. NCLT last compliance order missed in pdf 3. Sign missed on page no 1,2,4	J&M Legal
251	10-07-2025	0710102005262024(No. of Docs 6)	0710102005262024/5	INTERLOCUTORY APPLICATION (I.B.C)/643(ND)2024	MR. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL OF NYSA COMMUNICATION PRIVATE LIMITED VSMR. PUNEET KUMAR MEMBER OF THE SUSPENDED BOARD OF DIRECTORS NYSA COMMUNICATIONS PRIVATE LIMITED	19(2)	14-07-2025	No. of objections. 1. True Copy sign missed Page no. 6 to 156, 206 to 318, 339 to 357, 359 to 363, 395, 429 to 558, 559 to 586, 588 to 595, 597 to 624, 627 to 630, 634 to 665, 669 to 680, 682 to 692, 694 to 715, 725 to 728, 731 to 738, 739 to 763 and 765 to 792, 795 to 798, 802 to 812, 795 to 798, 814 to 829, 833 to 843 and 894 to 900 in PDF	negimilan04

252	10-07-2025	0710102035032025(No. of Docs 2)	0710102035032025/2	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2025	PUSHPA DEVI VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	14-07-2025	no. of objections. 1. OCR Missed in PDF.	ADVSHYAM
253	10-07-2025	0710102108482024(No. of Docs 1)	0710102108482024/5	COMPANY PETITION IB (IBC)/11(ND)2025	CENTRAL BANK OF INDIA VS. BHAVYA GOLD PRIVATE LIMITED	IBC under Sec 7	14-07-2025	No of objection 1. Index and bookmarking mandatory in pdf.	bkmdelhi
254	12-07-2025	0710102047672025(No. of Docs 2)	0710102047672025/2	TRANSFER APPLICATION (IBC)/36(PB)2025	VINIYOGAA DISTRIBUTION SERVICES LIMITED VS. MAHALA COKE PRODUCTS PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	14-07-2025	No of objection 1. Need NCLT last compliance order 2. Counsel details missed in index 3. sign missed on page no 1,2,4	J&M Legal
255	10-07-2025	0710204174332019(No. of Docs 8)	0710204174332019/1	INTERLOCUTORY APPLICATION (I.B.C)/505(ND)2019	MR ASHOK KUMAR GULLA VS PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL BANK OF COMMERCE VS LOTUS AUTO ENGINEERING LTD.	Application under any other provisions - IBC	14-07-2025	No of objection 1. Kindly file IA .	advkrishan
256	10-07-2025	0710102087132024(No. of Docs 3)	0710102087132024/1	INTERLOCUTORY APPLICATION (I.B.C)/5057(ND)2024	FINANCIAL CREDITORS OF M/S VA REALCON PVT LTD VS. VA REALCON PRIVATE LIMITED	Section 74	14-07-2025	No. of objections. 1. OCR Missed in page no 63 to 71 in PDF. 2. 25 Rupees welfare Ticket Missed in PDF.	Priamvada Surolia
257	11-07-2025	0710102004972025(No. of Docs 1)	0710102004972025/2	COMPANY APPEAL(COMPANIES ACT)/20(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OPTIMAX OVERSEAS PVT. LTD.)	Sec 252 (3) - By Government Body	14-07-2025	no. of objections. 1. Annexure A is incomplete Page no. 5 and 7 missing in PDF.	itdpuneetrai
258	10-07-2025	0710102108462024(No. of Docs 1)	0710102108462024/2	COMPANY PETITION IB (IBC)/14(ND)2025	CENTRAL BANK OF INDIA VS. P.L.B. INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-07-2025	No of objection 1. Bookmarking and index missed in pdf	bkmdelhi
259	09-07-2025	0710102092722022(No. of Docs 2)	0710102092722022/8	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIV NARULAA	Section 94(1)	14-07-2025	no. of objections. 1. OCR Missed in PDF.	Shiv1982
260	10-07-2025	0710102046372025(No. of Docs 2)	0710102046372025/2	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	14-07-2025	no. of objections. 1. OCR missed Page no 13 to 15 in PDF. 2. True Copy Sign missed Page no 1 to 12 and 16 to 28 in PDF. 3. compliance order missing for direction to file the said document	Pranjit365
261	09-07-2025	0710102060542023(No. of Docs 2)	0710102060542023/8	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11-07-2025	no. of objections. 1. OCR missed Page no 13 to 15 in PDF. 2. True Copy Sign missed Page no 1 to 12 and 16 to 28 in PDF. 3. compliance order missing for direction to file the said document	advakashverma1997
262	10-07-2025	0710102056252024(No. of Docs 1)	0710102056252024/5	COMPANY PETITION IB (IBC)/127(ND)2025	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS. PRODOT MEDIA PRIVATE LIMITED	IBC under Sec 7	11-07-2025	no. of objections. 1. Board Resolution Missed in pdf as per mention on index.	Saket Gogia
263	09-07-2025	0710102068612020(No. of Docs 2)	0710102068612020/32	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AMB BUILDPROP PVT LTD & ORS	Sec 241 (2)	11-07-2025	No of objection 1. Bookmarking missed in pdf	sfionclt
264	13-03-2025	0710102022052025(No. of Docs 0)	0710102022052025/2	TRANSFER APPLICATION (IBC)/14(PB)2025	IDBI BANK LIMITED VS. SHRI.VENKATASUBRAMANIAN RAMAN ,IDBI BANK LIMITED VS. SHRI.VENKATASUBRAMANIAN RAMAN	Rule16(d),N CLT Rules,2016 IBC	11-07-2025	No. of objections. 1. Bookmarking Mandatory. 2. True copy sign missed Page no. 6-8 in PDF.	
265	01-05-2023	0710102040282023(No. of Docs 0)	0710102040282023/4	INTERLOCUTORY APPLICATION (I.B.C)/2513(ND)2023	LINDE INDIA LIMITED VS. VIKAS GARG/OFFICIAL LIQUIDATOR HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	10-07-2025	No of objection 1. 3rs court fees missed in vakalatnama 2. bookmarking missed in pdf	
266	08-07-2025	0710204174352019(No. of Docs 5)	0710204174352019/1	INTERLOCUTORY APPLICATION (I.B.C)/725(ND)2019	IN THAT MATTER OF: MIS REGAL METAL & FERRO ALLOYS OPERATIONAL CREDITOR VERSUS SANDEEP AXLES PRIVATE LIMITED CORPORATE DEBTOR AND IN THE MATTER OF: VIJAY KUMAR GUPTA LIQUIDATOR/APPLICANT VERSUS CANARA BANK & ORS. RESPONDENTS	Application under any other provisions	10-07-2025	no of objction. 1. wrong file. 2. you can file as application according to your PDF.	kushalbansal

267	08-07-2025	0710102044732025(No. of Docs 2)	0710102044732025/1	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2025	MR DHRUV GUPTA VS. MR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	10-07-2025	no. of objections. 1. Numbering missed in Index.	rakesh@12
268	08-07-2025	0710102044742025(No. of Docs 2)	0710102044742025/1	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2025	MR NARINDER KUMAR BANSAL VS. MR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	10-07-2025	no. of objections. 1. Missed Vakalatnama in PDF.	rakesh@12
269	08-07-2025	0710102044722025(No. of Docs 2)	0710102044722025/1	INTERLOCUTORY APPLICATION (I.B.C)/2551(ND)2025	MR DARSHAN KUMAR GUPTA VS. MR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	10-07-2025	no. of objections. 1. Numbering missed in Index.	rakesh@12
270	08-07-2025	0710102042612024(No. of Docs 2)	0710102042612024/5	COMPANY APPEAL(COMPANIES ACT)/162(ND)2024	DPRIDE INFRAHOMES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	10-07-2025	no. of objections. 1. bookmarking mandatory. 2. order missed dt. 24.04.2025 as per mention in Index PDF.	SANJEEV_K
271	09-07-2025	0710102014102024(No. of Docs 2)	0710102014102024/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2024	AGSMITH EXPORTS PRIVATE LIMITED VS. NA	Sub-section (i) of section 230	10-07-2025	No of objection 1. Sign needed in index and counsel detail missing in last page with sign	rajeshkumar@rkco.in
272	08-07-2025	0710102039842025(No. of Docs 2)	0710102039842025/3	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)2025	NAVNEET KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL FOR ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS. MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED THROUGH THE EXECUTIVE ENGINEER	Section 14	10-07-2025	no. of objections. 1. Bookmarking Mandatory. 2. Vakalatnama Missed in PDF.	ncltaviralsaxena
273	08-07-2025	0710102022102025(No. of Docs 2)	0710102022102025/2	INTERLOCUTORY APPLICATION (I.B.C)/1431(ND)2025	AXIS BANK LIMITED VS. VEE STONES TYRES PVT. LTD.	Rule 11 of NCLT, 2016	10-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF. 2. 3 Rupees Court Fee missed on Vakalatnama in PDF. 3. True Copy Sign Missed page no 10 to 13 in PDF	monudcp
274	09-07-2025	0710102105242023(No. of Docs 1)	0710102105242023/7	COMPANY PETITION (COMPANIES ACT)/231(ND)2023	DIVYA BHASIN VS. ADRIA MEDICARE PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	10-07-2025	No of objection 1. Index and bookmarking mandatory in pdf	ayushlegal.9
275	09-07-2025	0710102022382025(No. of Docs 1)	0710102022382025/1	COMPANY PETITION (COMPANIES ACT)/55(ND)2025	NEWBY INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	10-07-2025	no. of objections. 1. Bookmarking Mandatory. 2. Index missed in PDF. 3. True Copy sign missed on Annexure B in PDF.	ragarwal281
276	08-07-2025	0710102038152025(No. of Docs 2)	0710102038152025/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2025	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10-07-2025	No of objection 1. Bookmarking incomplete 2. Index missed in pdf. 3. Sign missed on every page	pslchambers
277	09-07-2025	0710102026432025(No. of Docs 2)	0710102026432025/2	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2025	DUCTURUS RESOLUTION PROFESSIONAL PVT LTD THROUGH ITS DIRECTOR - MR. JALESH KUMAR GROVER VS. BIJENDER JAIN DIRECTOR (POWERS SUSPENDED)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	10-07-2025	no. of objections. 1. Vakalatnama missed in pdf. 2.Remove Blank page in Proof of service.	knmnclt
278	08-07-2025	0710102026432025(No. of Docs 1)	0710102026432025/1	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2025	DUCTURUS RESOLUTION PROFESSIONAL PVT LTD THROUGH ITS DIRECTOR - MR. JALESH KUMAR GROVER VS. BIJENDER JAIN DIRECTOR (POWERS SUSPENDED)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	10-07-2025	no. of objections. 1. True copy sign missed on Annexure Page no - 8 to 31 in PDF	Abhirup Dasgupta
279	09-07-2025	0710102028002025(No. of Docs 2)	0710102028002025/1	INTERLOCUTORY APPLICATION (I.B.C)/1627(ND)2025	KISHAN LAL ARORA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Sec 60(5)	10-07-2025	No of objection 1. true copy and sign missed in annexure page no 20 to 52, 77 to 85, 87 to 99 2. Delete blank page no 54	Abhirup Dasgupta

280	09-07-2025	0710102032342025(No.o f Docs 1)	0710102032342025/1	INTERLOCUTORY APPLICATION (I.B.C)/1991(ND)2025	PRUDENT ARC LIMITED VS. HDFC BANK LTD.	Sec 60(5)	10-07-2025	No of objection 1. order dated 03.07.2025 missed in pdf 2. bookmarking missed in pdf	mohit.nandwani
281	10-11-2017	0710200413922017(No.o f Docs 0)	0710200413922017/142	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 242(4),Sec. 241(1)	10-07-2025	no. of objections 1. Bookmarking Mandatory . 2. Index Missed in PDF. 3. Remove extra PDF.	
282	09-07-2025	0710102064282021(No.o f Docs 1)	0710102064282021/37	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	10-07-2025	No of objection 1. bookmarking missed in pdf 2. 25rs welfare ticket and 3rs court fees missed in vakalatnama	sfionclt
283	09-07-2025	0710200400822013(No.o f Docs 1)	0710200400822013/3	COMPANY PETITION (COMPANIES ACT)/97(ND)2013	GURVINDER SINGH SURI AND ORS VS M.K SACHDEVA BUILDERS PVT. LTD.	Application under any other provisions	10-07-2025	No of objection 1. copy of order dated 24.10.2025 missed in pdf.	raghav.sabharwal
284	08-07-2025	0710102035282024(No.o f Docs 3)	0710102035282024/23	RESTORED COMPANY PETITION (IBC)/5(PB)2024	CORPORATION BANK VS. M/S PATNA HIGHWAY PROJECTS LIMITED	IBC under Sec 7	10-07-2025	no. of objections. 1. OCR missed Annexure Page no 1 to 34 and 66 to 243 in PDF 2. Need Page no 34 translate Hindi to English	advocateekta
285	08-11-2024	0710102095362024(No.o f Docs 0)	0710102095362024/3	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	10-07-2025	NO of objection 1. Date missed in vakalatnama	
286	08-07-2025	0710102093412024(No.o f Docs 2)	0710102093412024/5	COMPANY PETITION IB (IBC)/791(ND)2024	ENPRO INDUSTRIES PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	10-07-2025	No of objection 1. Index missed in pdf	D@71502023
287	08-07-2025	0710102048692025(No.o f Docs 2)	0710102048692025/1	INTERLOCUTORY APPLICATION (I.B.C)/2866(ND)2025	CAPITAL BUILDERS VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 13	10-07-2025	no. of objections. 1. Missed Vakalatnama missed in PDF.	rakesh@12
288	08-07-2025	0710102022982024(No.o f Docs 2)	0710102022982024/7	COMPANY PETITION IB (IBC)/147(ND)2024	UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED	IBC Under Sec 10	10-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF.	Ravinder@2023
289	09-07-2025	0710102009212025(No.o f Docs 1)	0710102009212025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2025	ABILITIES INDIA PISTONS AND RINGS LIMITED	Sub-section (I) of section 230	10-07-2025	no. of objections. 1. Bookmarking Mandatory. 2. OCR Missed Annexure Page no-27 to 70 in PDF.	Mohit0227
290	09-07-2025	0710102010862025(No.o f Docs 2)	0710102010862025/2	INTERLOCUTORY APPLICATION (I.B.C)/759(ND)2025	LALIT KUMAR DANGI VS. DBS BANK INDIA LIMITED	Sec 60(5)	10-07-2025	no. of objections. 1. Bookmarking Mandatory. 2. Numbering missed in Index. 3 sign missed on every page in PDF. 4. Vakalatnama missed in PDF as per mention on Index.	sanand665
291	09-07-2025	0710102011052025(No.o f Docs 2)	0710102011052025/2	INTERLOCUTORY APPLICATION (I.B.C)/769(ND)2025	LALIT KUMAR DANGI VS. DBS BANK INDIA LIMITED	Sec 60(5)	10-07-2025	no. of objections. 1. Sign missed on every page in PDF. 2. Bookmarking Mandatory. 3. Numbering Missed in Index . 4. Vakalatnama missed in PDF as per mention on Index.	sanand665
292	08-07-2025	0710102045002025(No.o f Docs 2)	0710102045002025/1	COMPANY PETITION IB (IBC)/300(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS. GAUTAM CHOUDHARY	Section 95(1)	10-07-2025	no. of objection 1. compliance Order dated 30.05.2025 missed in PDF	Pranjit365
293	08-07-2025	0710102098952024(No.o f Docs 3)	0710102098952024/8	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	09-07-2025	WRONG FILING PLEASE FILE	ilegalexerts
294	07-07-2025	0710102086982020(No.o f Docs 3)	0710102086982020/2	COMPANY APPLICATION(COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	09-07-2025	no. of objections. 1. Bookmarking Mandatory in Vol 2 in PDF.	gaggarpartner
295	07-07-2025	0710102054912025(No.o f Docs 1)	0710102054912025/1	INTERLOCUTORY APPLICATION (I.B.C)/3184(ND)2025	NARINDER KUMAR BAJAJ VS. DEVENDRA UMRAO	Rule 11 of NCLT, 2016	09-07-2025	no. of objections. 1. Mandatory Index and Bookmarking in PDF.	vibhavmisra
296	07-07-2025	0710102042342022(No.o f Docs 2)	0710102042342022/4	INTERLOCUTORY APPLICATION (I.B.C)/3629(ND)2022	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions - IBC	09-07-2025	no. of objections. 1. bookmarking mandatory in PDF.	associate.amc
297	07-07-2025	0710102055632023(No.o f Docs 2)	0710102055632023/8	COMPANY PETITION IB (IBC)/603(ND)2023	B. KHERA FINANCIAL SERVICES PRIVATELIMITED	IBC Section 59	09-07-2025	No. of objections. 1. order dated 08.05.2025 missed in PDF. 2.True Copy sign missed page no.1 to 5 and 41 to 43 in PDF.	anand m. mishra
298	07-07-2025	0710102042312025(No.o f Docs 2)	0710102042312025/1	COMPANY PETITION IB (IBC)/312(ND)2025	RAMA POWER AND STEEL PRIVATE LIMITED VS. NEWCON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	09-07-2025	no. of objections. 1. True copy Sign missed Page no 1 to 14 in PDF.	aureuslaw123
299	07-07-2025	0710102022772024(No.o f Docs 2)	0710102022772024/5	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	09-07-2025	no. of objections. 1. Bookmarking mandatory.	Digvijay_nclt

300	07-07-2025	0710102035772024(No. of Docs 2)	0710102035772024/4	INTERLOCUTORY APPLICATION (I.B.C)/2533(ND)2024	AMIT TALWAR	Application under any other provisions - IBC	09-07-2025	no. of objections. 1.compliance of order Dated 11.06.2025 is missed in PDF.	mnrajsingh
301	07-07-2025	0710102097992024(No. of Docs 1)	0710102097992024/4	INTERLOCUTORY APPLICATION (I.B.C)/5903(ND)2024	SUMAN KUMAR VERMA VS. PAWAN KUMAR GARG	Application under any other provisions - IBC	09-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
302	21-11-2024	0710102098952024(No. of Docs 0)	0710102098952024/6	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	09-07-2025	no. of objections. 1.Need Translate page no 21 to 24 in Hindi to English in PDF.	
303	08-07-2025	0710102098952024(No. of Docs 2)	0710102098952024/7	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	09-07-2025	WRONG FILING PLEASE FILE	ilegalexerts
304	07-07-2025	0710102097972024(No. of Docs 1)	0710102097972024/3	INTERLOCUTORY APPLICATION (I.B.C)/5895(ND)2024	SUMAN KUMAR VERMA VS. GOPI RAM AGGARWAL	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
305	07-07-2025	0710102062942024(No. of Docs 1)	0710102062942024/3	COMPANY PETITION (COMPANIES ACT)/162(ND)2024	PRITI SHARMA VS. RAJEEV KUMAR ARORA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	08-07-2025	no. of objections 1. Bookmarking Mandatory in PDF. 2. True Copy Sign missed on Page no.1 to 9 in PDF. 3. Need Vakalatnama.	Naren01
306	07-07-2025	0710102098002024(No. of Docs 1)	0710102098002024/4	INTERLOCUTORY APPLICATION (I.B.C)/5919(ND)2024	SUMAN KUMAR VERMA VS. PINKI GARG	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
307	07-07-2025	0710102097962024(No. of Docs 1)	0710102097962024/4	INTERLOCUTORY APPLICATION (I.B.C)/5902(ND)2024	SUMAN KUMAR VERMA VS. GEETA DEVI GARG	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
308	05-07-2025	0710102067702024(No. of Docs 2)	0710102067702024/3	INTERLOCUTORY APPLICATION (I.B.C)/3995(PB)2024	SUKAM POWER SYSTEMS LIMITED VS. DCB BANK	Sec 60(5)	08-07-2025	no. of objections. 1. Not Readable Page no. 12 and 14 in PDF.	CHITRA.MALHOTRA
309	07-07-2025	0710102098012024(No. of Docs 1)	0710102098012024/4	INTERLOCUTORY APPLICATION (I.B.C)/5920(ND)2024	SUMAN KUMAR VERMA VS. PRAVEEN KUMAR GARG	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
310	07-07-2025	0710102098022024(No. of Docs 1)	0710102098022024/4	INTERLOCUTORY APPLICATION (I.B.C)/5896(ND)2024	SUMAN KUMAR VERMA VS. SUSHIL KUMAR JINDAL	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
311	07-07-2025	0710102097982024(No. of Docs 1)	0710102097982024/3	INTERLOCUTORY APPLICATION (I.B.C)/5894(ND)2024	SUMAN KUMAR VERMA VS. MANOJ KUMAR	Application under any other provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
312	04-07-2025	0710102083012022(No. of Docs 2)	0710102083012022/2	INTERLOCUTORY APPLICATION (I.B.C)/5716(PB)2022	CANARA BANK VS. OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	08-07-2025	no. of objections. 1.True Copy Sign missed in annexure Page no -1 to 36, 70,74, 76, 82, 84 to 86, 89 to 93 and 108 and 114. 2. Pagination missed in Bookmarking in PDF. 3. Not readable page no- 50 and 66 in PDF.	kislayamishra
313	07-07-2025	0710102007552025(No. of Docs 3)	0710102007552025/28	INTERLOCUTORY APPLICATION (I.B.C)/440(ND)2025	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no. of objections 1. Sign missed Annexure page no.193 to 264 in PDF.	naman.joshi@CJSlegal
314	07-07-2025	0710102007552025(No. of Docs 3)	0710102007552025/28	INTERLOCUTORY APPLICATION (I.B.C)/440(ND)2025	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no. of objections 1. Sign missed Annexure page no.193 to 264 in PDF.	naman.joshi@CJSlegal
315	20-05-2025	0710102043102025(No. of Docs 0)	0710102043102025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/171(ND)2025	MR. AVINASH KUMAR RESOLUTION PROFESSIONAL OF M/S GLOW INFOCOM PRIVATE LIMITED & ORS	Application under any other provisions	07-07-2025	no. of objections. 1.Index missed in PDF. 2. Affidavit missed in PDF as per mention on Online portal.	
316	07-07-2025	0710102007552025(No. of Docs 3)	0710102007552025/28	INTERLOCUTORY APPLICATION (I.B.C)/440(ND)2025	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no. of objections 1. Sign missed Annexure page no.193 to 264 in PDF.	naman.joshi@CJSlegal

317	03-07-2025	0710102038372025(No. of Docs 1)	0710102038372025/2	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	07-07-2025	no. of objections. 1. bookmarking mandatory in PDF. 2. 3 Rupees court fee missed on Vakalatnama in PDF	manish_shanker
318	04-07-2025	0710200401652016(No. of Docs 3)	0710200401652016/6	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	07-07-2025	no. of objections. 1. Not Readable page no. 29 to 34, 216, 217, 243,243 and 244 in PDF. 2. OCR Missed page no. 89 to 91, 99, 131 to 137, 146,147, 164, 179 and 180. on PDF. 3. Translate page no 255 and 257 in Hindi to English in PDF.	gargonline
319	05-07-2025	0710102052712024(No. of Docs 2)	0710102052712024/4	COMPANY APPEAL(COMPANIES ACT)/136(ND)2024	VIJAY KUMAR JHA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	07-07-2025	No. of objections. 1. Order missed kindly filing in IA.	assentiojurix
320	04-07-2025	0710102062912024(No. of Docs 2)	0710102062912024/7	INTERLOCUTORY APPLICATION (I.B.C)/3819(ND)2024	SANJIV NARULAA	Application under any other provisions - IBC	07-07-2025	No of objection 1. Vakalatnama missed in pdf	advpallavsaxena
321	04-07-2025	0710200401652016(No. of Docs 3)	0710200401652016/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	07-07-2025	no. of objections. 1. OCR missed on page no. 89 to 91, 99,179 to 180 in PDF. 2. Not readable Page no. 149, 216, 217 and 242 to 244 in PDF. 3. Translate page 255 and 257 hindi to english in PDF.	gargonline
322	05-07-2025	0710102090912024(No. of Docs 2)	0710102090912024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2024	PERFECT RELATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-07-2025	no. of objections. 1. Not readable Annexure page no. 32, 34, 38 and 40in PDF.	naresh@gmail.com
323	20-05-2025	0710102043082025(No. of Docs 0)	0710102043082025/1	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	07-07-2025	no. of objections. 1. not Readable Annexure 1 page no. 59 to 70 and 293 to 345 in PDF. 2. True copy sign missed in annexure Page no - 71 to 92, 97 to 104, 109 to 116, 118 to 190, 191 to 207, 212 to 226 , 228 to 229 233 to 262, 268 to 272, 276 to 289, 293 349 in PDF. 3. OCR missed in page no. 293 to 296, 299	
324	05-07-2025	0710102018132025(No. of Docs 1)	0710102018132025/2	EXECUTION PETITION/3(ND)2025	MRS. ELIZABETH CHAWLA VS. VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	07-07-2025	No. of objections. 1. Bookmarking Mandatory in PDF.	joshi.mayank3
325	04-07-2025	0710102038372025(No. of Docs 2)	0710102038372025/3	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	07-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF. True Copy sign missed page no. 20to 23 and 29. 2. page no 26-27 is not readable in PDF. 3. OCR missed page no. 53, 55, 99, 118, 120, 140 and 153 in PDF. 4. 3 Rs. Court Fees missed on Vakalatnama in PDF. 5. Mandatory Proof of Service in form of G-Mail Format in PDF.	manish_shanker
326	04-07-2025	0710102109522023(No. of Docs 1)	0710102109522023/24	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	07-07-2025	NO of objection 1. Bookmarking missed in pdf. 2. OCR missing in pdf 3. Sign missed on page no 7 to 38.	CYIPK2537A
327	07-07-2025	0710102007552025(No. of Docs 3)	0710102007552025/28	INTERLOCUTORY APPLICATION (I.B.C)/440(ND)2025	ISHAN SINGH VS. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no. of objections 1. Sign missed Annexure page no.193 to 264 in PDF.	naman.joshi@CJSlegal
328	05-07-2025	0710102018172025(No. of Docs 1)	0710102018172025/2	EXECUTION PETITION/2(ND)2025	MRS. ELIZABETH CHAWLA VS. EARL CHAWLA AND COMPANY PRIVATE LIMITED	Sec 424 (3)	07-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF.	joshi.mayank3
329	04-07-2025	0710102028872025(No. of Docs 1)	0710102028872025/2	INTERLOCUTORY APPLICATION (I.B.C)/1695(ND)2025	VIKRAM VISHAL MINHAS VS. STOCK HOLDING CORPORATION OF INDIA LIMITED & ORS	Application under any other provisions - IBC	07-07-2025	no. of objections. 1. need Index and bookmarking mandatory in PDF.	niharikaagupta26@
330	07-12-2024	0710102103782024(No. of Docs 0)	0710102103782024/4	COMPANY PETITION (COMPANIES ACT)/1(PB)2025	UNITECH HOLDINGS LIMITED VS. M/S ENTERTAINMENT CITY LIMITED	Sec. 59	07-07-2025	No of objection 1. vakalatnama missed in reply with 3rs court fees and 25rs welfare ticket	
331	11-07-2025	0710102033902025(No. of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol

332	11-07-2025	0710102033902025(No. of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
333	11-07-2025	0710102033902025(No. of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
334	11-07-2025	0710102033902025(No. of Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regulation 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
335	01-07-2025	0710102033152025(No. of Docs 1)	0710102033152025/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/160(ND)2025	MR. RAMESH GROVER S/O LATE SH. B.K. MALIK VS. MIS PGT COMPONENTS LTD	Rule 11 of NCLT	04-07-2025	no. of objections. 1. True Copy Sign Missed in Annexure Page no. 3 to 22 in PDF	swati@surbhi1
336	03-07-2025	0710102025082025(No. of Docs 2)	0710102025082025/5	COMPANY PETITION IB (IBC)/212(ND)2025	SHAILENDRA GUPTA VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	04-07-2025	No. of objections. 1. bookmarking Mandatory in PDF	ajaykumargupta
337	26-03-2025	0710102025182025(No. of Docs 0)	0710102025182025/1	COMPANY PETITION IB (IBC)/201(ND)2025	PUNJAB AND SIND BANK VS. SIDHARTH CHAUHAN	Section 95(1)	04-07-2025	no. of objections. 1. 3 rupees Court Fees and 25 Rupees welfare missed in Vakalatnama in PDF.	
338	02-07-2025	0710102039532025(No. of Docs 3)	0710102039532025/2	TRANSFER APPLICATION (IBC)/30(PB)2025	MOHIT BALUJA VS. INFIGON VENTURES PRIVATE LIMITED	Rule 16(d), NCLT Rules, 2016 IBC	04-07-2025	no. of objections. 1. Date missed in Vakalatnama in PDF	Vidhan12
339	03-07-2025	0710102010782024(No. of Docs 1)	0710102010782024/1	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	04-07-2025	no. of objections. 1. not readable page no 12 in PDF	harshitkumarrawat
340	02-07-2025	0710102041472025(No. of Docs 1)	0710102041472025/2	INTERVENTION PETITION (IBC)/40(ND)2025	SUPERTECH GOLF COUNTRY WELFARE ASSOCIATION VSPUNJAB & SIND BANK	Sec 60(5)	04-07-2025	no. of objection. 1. Requirement of Index and Bookmarking in PDF.	advanshulsharma
341	03-07-2025	0710102018342024(No. of Docs 2)	0710102018342024/14	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	04-07-2025	no. of objections. 1. Pagination is mandatory in PDF. 2. Remove Extra PDF on online portal. 3. True copy signed missed page no. 24 to 36 in PDF. 4. OCR Missed Page no. 10 to 19 in PDF.	paritosh
342	03-07-2025	0710102099312024(No. of Docs 2)	0710102099312024/7	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/98(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-07-2025	No of objection 1. Index and bookmarking missed in pdf	avinash.kaur
343	02-07-2025	0710102025632024(No. of Docs 3)	0710102025632024/4	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	04-07-2025	no. of objections. 1. Bookmarking incomplete vol 1 and Mandatory Bookmarking Vol 2 in PDF. 2. OCR Missed In Page no .1 to 40 and 156 to 180 and 184 to 208, 211 to 262 in PDF. 3. True Copy Sign missed Page 47 to 153 and 181 to 183 and 262 in PDF.	ukcaandpartners
344	02-07-2025	0710102025632024(No. of Docs 2)	0710102025632024/5	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	04-07-2025	no. of objections. 1. OCR Missed page no 2 to 15 and 21 in PDF. 2. Bookmarking Incomplete in PDF.	ukcaandpartners
345	02-07-2025	0710102025632024(No. of Docs 2)	0710102025632024/6	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	04-07-2025	no. of Objections. 1. Bookmarking mandatory in PDF. 2. OCR Missed Page no 1 to 12 in PDF.	ukcaandpartners
346	02-07-2025	0710102018172025(No. of Docs 1)	0710102018172025/1	EXECUTION PETITION/2(ND)2025	MRS. ELIZABETH CHAWLA VS. EARL CHAWLA AND COMPANY PRIVATE LIMITED	Sec 424 (3)	04-07-2025	no. of objections. 1. bookmarking mandatory in PDF. 2. True Copy Sign Missed on Page no- 3 to 24 in PDF	joshi.mayank3
347	03-07-2025	0710102044462025(No. of Docs 1)	0710102044462025/1	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2025	VIVEK KUMAR VS. RAMESH BHAI BHIM JI BHAI PATEL	Sec 60(5)	04-07-2025	No of objection 1. 3rs court fees and 25 rupees welfare fees missed in vakalatnama	Animesh1130
348	02-07-2025	0710102042612024(No. of Docs 1)	0710102042612024/4	COMPANY APPEAL (COMPANIES ACT)/162(ND)2024	DPRIDE INFRAHOMES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	04-07-2025	no. of objections. 1. copy of the order dated 24.04.2025 is missed in PDF as per mention on Index. 2. Pagination missed in bookmarking in PDF.	SANJEEV_K
349	03-07-2025	0710102044462025(No. of Docs 1)	0710102044462025/2	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2025	VIVEK KUMAR VS. RAMESH BHAI BHIM JI BHAI PATEL	Sec 60(5)	04-07-2025	No of objection 1. 3rs court fees and 25 rupees welfare fees missed in vakalatnama	Animesh1130
350	02-07-2025	0710102014972025(No. of Docs 1)	0710102014972025/1	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2025	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	04-07-2025	no. of Objections. 1. Index requirement in PDF	Srslegal3150

351	01-07-2025	0710102048452024(No. of Docs 2)	0710102048452024/9	COMPANY PETITION (COMPANIES ACT)/116(ND)2024	HONEY SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04-07-2025	no. of objections. 1.OCR Missed Page no. 2 to 4, 8 to 13 and 16 to 24 and 37 in this PDF.	vaibhavtyagi
352	02-07-2025	0710102018132025(No. of Docs 1)	0710102018132025/1	EXECUTION PETITION/3(ND)2025	MRS. ELIZABETH CHAWLA VS. VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	04-07-2025	no. of objections. 1. Bookmarking mandatory in PDF 2. True Copy Sign Missed in Annexure Page No 2 to 23 in PDF.	joshi.mayank3
353	02-07-2025	0710102046372025(No. of Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon'''ble Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon'''ble Appellate Tribunal missed in pdf.	Abhirup Dasgupta
354	08-02-2023	0710102014252023(No. of Docs 0)	0710102014252023/7	COMPANY PETITION (COMPANIES ACT)/47(PB)2023	SOHO LIMITED VS. WISDOM TREE FOUNDATION	Sec. 241(1)	04-07-2025	no. of objections. 1. 3 Rupee Court fee missed on Vakalatnama.	
355	01-07-2025	0710102079492024(No. of Docs 2)	0710102079492024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	04-07-2025	no. of objections. 1. Delete Extra PDF. 2. Sign missed in Index and page 1to 4 in PDF.	swati@surbhi1
356	02-07-2025	0710102007482025(No. of Docs 2)	0710102007482025/17	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	04-07-2025	no. of objection. 1. Page 42 and 44 need translate in hindi to English	kushalbansal
357	02-07-2025	0710102046372025(No. of Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon'''ble Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon'''ble Appellate Tribunal missed in pdf.	Abhirup Dasgupta
358	02-07-2025	0710102046372025(No. of Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon'''ble Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon'''ble Appellate Tribunal missed in pdf.	Abhirup Dasgupta
359	02-07-2025	0710102046372025(No. of Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon'''ble Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon'''ble Appellate Tribunal missed in pdf.	Abhirup Dasgupta
360	03-07-2025	0710102053692025(No. of Docs 1)	0710102053692025/1	INTERLOCUTORY APPLICATION (I.B.C)/3094(ND)2025	VIVEK KUMAR VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF PIYUSH COLONISERS LTD	Sec 60(5)	04-07-2025	No of objection 1. Index and bookmarking missed in pdf 2. 3rs court fees and 25 rupees welfare fees missed in vakalatnama	Animesh1130
361	03-07-2025	0710102053692025(No. of Docs 1)	0710102053692025/2	INTERLOCUTORY APPLICATION (I.B.C)/3094(ND)2025	VIVEK KUMAR VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF PIYUSH COLONISERS LTD	Sec 60(5)	04-07-2025	No of objection 1. 3rs court fees and 25 rupees welfare ticket missed in vakalatnama	Animesh1130
362	03-07-2025	0710102037172025(No. of Docs 2)	0710102037172025/1	INTERLOCUTORY APPLICATION (I.B.C)/2129(ND)2025	NARENDRA KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL VS. MR. DINESH MAHAJAN	19(2)	04-07-2025	no. of objections. 1. order dated 09.05.2025 missed in PDF	associate.amc
363	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
364	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
365	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
366	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
367	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
368	16-05-2025	0710102013612025(No. of Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin

369	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
370	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
371	09-06-2025	0710102038122025(No.o f Docs 2)	0710102038122025/1	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	03-07-2025	No of objection 1. Compliance Of Order Dated 16.05.2025 missed in pdf	Ashishlu
372	09-06-2025	0710102038122025(No.o f Docs 2)	0710102038122025/1	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	03-07-2025	No of objection 1. Compliance Of Order Dated 16.05.2025 missed in pdf	Ashishlu
373	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
374	09-06-2025	0710102038122025(No.o f Docs 2)	0710102038122025/1	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	03-07-2025	No of objection 1. Compliance Of Order Dated 16.05.2025 missed in pdf	Ashishlu
375	09-06-2025	0710102038122025(No.o f Docs 2)	0710102038122025/1	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	03-07-2025	No of objection 1. Compliance Of Order Dated 16.05.2025 missed in pdf	Ashishlu
376	02-07-2025	0710102042052025(No.o f Docs 8)	0710102042052025/1	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02-07-2025	No of objection 1. compliance of Order dated 04.06.2025 missed in pdf 2. Page no 170, 209 to 215, 310, 419, 518 to 521,888 not readable 3. need hindi to english translation page no 576, 578,1190,1192	mohit.nandwani
377	09-07-2025	0710102022372025(No.o f Docs 2)	0710102022372025/3	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2025	M/S SHREE RUBBER TECH THROUGH ITS PROPRIETOR MR. RAHUL JEJANI VS. MR. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD.	Section 60(5)	02-07-2025	no. of objections. 1. Vakalatnama mandatory in reply.	CSGAURAVJOSHI
378	09-07-2025	0710102022372025(No.o f Docs 2)	0710102022372025/3	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2025	M/S SHREE RUBBER TECH THROUGH ITS PROPRIETOR MR. RAHUL JEJANI VS. MR. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD.	Section 60(5)	02-07-2025	no. of objections. 1. Vakalatnama mandatory in reply.	CSGAURAVJOSHI
379	09-07-2025	0710102022372025(No.o f Docs 2)	0710102022372025/3	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2025	M/S SHREE RUBBER TECH THROUGH ITS PROPRIETOR MR. RAHUL JEJANI VS. MR. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD.	Section 60(5)	02-07-2025	no. of objections. 1. Vakalatnama mandatory in reply.	CSGAURAVJOSHI
380	09-07-2025	0710102022372025(No.o f Docs 2)	0710102022372025/3	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2025	M/S SHREE RUBBER TECH THROUGH ITS PROPRIETOR MR. RAHUL JEJANI VS. MR. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD.	Section 60(5)	02-07-2025	no. of objections. 1. Vakalatnama mandatory in reply.	CSGAURAVJOSHI
381	09-07-2025	0710102030242025(No.o f Docs 1)	0710102030242025/3	INTERLOCUTORY APPLICATION(IBC)(PLA N)/22(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	02-07-2025	NO of objection 1. compliance order dated 23.04.2025 missed in pdf	kushalbansal
382	09-07-2025	0710102030242025(No.o f Docs 1)	0710102030242025/3	INTERLOCUTORY APPLICATION(IBC)(PLA N)/22(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	02-07-2025	NO of objection 1. compliance order dated 23.04.2025 missed in pdf	kushalbansal
383	09-07-2025	0710102030242025(No.o f Docs 1)	0710102030242025/3	INTERLOCUTORY APPLICATION(IBC)(PLA N)/22(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	02-07-2025	NO of objection 1. compliance order dated 23.04.2025 missed in pdf	kushalbansal
384	09-07-2025	0710102030242025(No.o f Docs 1)	0710102030242025/3	INTERLOCUTORY APPLICATION(IBC)(PLA N)/22(ND)2025	RAJENDER KUMAR JAIN VS. ARJUN PURI	Sec 30	02-07-2025	NO of objection 1. compliance order dated 23.04.2025 missed in pdf	kushalbansal
385	09-07-2025	0710102033172025(No.o f Docs 2)	0710102033172025/1	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	02-07-2025	NO of objection 1. Kindly file Petition or need compliance order required	cs.umaverma
386	09-07-2025	0710102033172025(No.o f Docs 2)	0710102033172025/1	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	02-07-2025	NO of objection 1. Kindly file Petition or need compliance order required	cs.umaverma

387	09-07-2025	0710102033172025(No. of Docs 2)	0710102033172025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	02-07-2025	NO of objection 1. Kindly file Petition or need compliance order required	cs.umaverma
388	09-07-2025	0710102033172025(No. of Docs 2)	0710102033172025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2025	INDICARE HEALTH SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	02-07-2025	NO of objection 1. Kindly file Petition or need compliance order required	cs.umaverma
389	02-07-2025	0710102042052025(No. of Docs 8)	0710102042052025/1	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02-07-2025	No of objection 1. compliance of Order dated 04.06.2025 missed in pdf 2. Page no 170, 209 to 215, 310, 419, 518 to 521,888 not readable 3. need hindi to english translation page no 576, 578,1190,1192	mohit.nandwani
390	02-07-2025	0710102042052025(No. of Docs 8)	0710102042052025/1	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02-07-2025	No of objection 1. compliance of Order dated 04.06.2025 missed in pdf 2. Page no 170, 209 to 215, 310, 419, 518 to 521,888 not readable 3. need hindi to english translation page no 576, 578,1190,1192	mohit.nandwani
391	02-07-2025	0710102042052025(No. of Docs 8)	0710102042052025/1	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	02-07-2025	No of objection 1. compliance of Order dated 04.06.2025 missed in pdf 2. Page no 170, 209 to 215, 310, 419, 518 to 521,888 not readable 3. need hindi to english translation page no 576, 578,1190,1192	mohit.nandwani
392	30-06-2025	0710102016882025(No. of Docs 2)	0710102016882025/6	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPR ➔ M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	01-07-2025	No. of objections. 1. Required the vakaltanama in PDF.	knmncit
393	30-06-2025	0710102079072024(No. of Docs 2)	0710102079072024/8	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ	IBC Under Sec 9	01-07-2025	no. of objections. 1. Need Index In PDF.	DKN
394	10-12-2024	0710102104162024(No. of Docs 0)	0710102104162024/8	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	01-07-2025	No of objection 1. order dated 10/06/2025 missed in pdf	
395	04-07-2025	0710102104972024(No. of Docs 2)	0710102104972024/6	INTERLOCUTORY APPLICATION(IBC)(PLA N)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	01-07-2025	NO of objection 1. Court fees and welfare ticket paste on blank space in vakalatnama. (Didn't paste on matter)	Raghav
396	04-07-2025	0710102104972024(No. of Docs 2)	0710102104972024/6	INTERLOCUTORY APPLICATION(IBC)(PLA N)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	01-07-2025	NO of objection 1. Court fees and welfare ticket paste on blank space in vakalatnama. (Didn't paste on matter)	Raghav
397	04-07-2025	0710102104972024(No. of Docs 2)	0710102104972024/6	INTERLOCUTORY APPLICATION(IBC)(PLA N)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	01-07-2025	NO of objection 1. Court fees and welfare ticket paste on blank space in vakalatnama. (Didn't paste on matter)	Raghav
398	04-07-2025	0710102104972024(No. of Docs 2)	0710102104972024/6	INTERLOCUTORY APPLICATION(IBC)(PLA N)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	01-07-2025	NO of objection 1. Court fees and welfare ticket paste on blank space in vakalatnama. (Didn't paste on matter)	Raghav
399	07-03-2023	0710102022062023(No. of Docs 0)	0710102022062023/11	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	01-07-2025	No. of Objections. 1. compliance of the Order dated 25.03.2025 passed by the Hon'ble National Company Law Tribunal missing in PDF.	
400	30-06-2025	0710102405982018(No. of Docs 2)	0710102405982018/24	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra

401	30-06-2025	0710102405982018(No. of Docs 2)	0710102405982018/24	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra
402	30-06-2025	0710102036402025(No. of Docs 2)	0710102036402025/1	COMPANY PETITION IB (IBC)/271(ND)2025	THE CANARA BANK LIMITED VS. SONIA RASTOGI	Section 95(1)	01-07-2025	no. of objection. 1. Incomplete Bookmarking. 2. OCR Missed Page no.38 to 43 Page in PDF	DIV1991
403	01-07-2025	0710102010322025(No. of Docs 1)	0710102010322025/2	COMPANY PETITION (COMPANIES ACT)/20(ND)2025	CHANDAN KISHORE SHARMA VS. DINESH BENIWAL	Sec. 241(1),Sec. 242(4)	01-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF. 2. Vakaltnama mandatory in PDF. 3. True Copy Sign missed Page no. 1 to 13 and 19 to 21 in PDF	Naren01
404	30-06-2025	0710102036312025(No. of Docs 2)	0710102036312025/1	COMPANY PETITION IB (IBC)/272(ND)2025	THE CANARA BANK LIMITED VS. DEEPAK RASTOGI	Section 95(1)	01-07-2025	no. of objections. 1. Incomplete Bookmarking in PDF. 2. OCR Missed page no. 29 to 36 in PDF	DIV1991
405	30-06-2025	0710102405982018(No. of Docs 2)	0710102405982018/24	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra
406	30-06-2025	0710102405982018(No. of Docs 2)	0710102405982018/24	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra
407	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
408	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
409	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
410	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
411	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
412	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
413	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
414	16-08-2024	0710102071142024(No. of Docs 0)	0710102071142024/3	COMPANY PETITION IB (IBC)/541(ND)2024	SURESH TYAGI VS. STATE BANK OF INDIA	Section 94(1)	01-07-2025	no. of Objection. 1. Bookmarking is Mandatory in PDF.	
415	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
416	03-07-2025	0710102029822025(No. of Docs 2)	0710102029822025/1	INTERLOCUTORY APPLICATION (I.B.C)/1719(ND)2025	MAYA GUPTA	Application under any other provisions - IBC	01-07-2025	No. of objection: 1. 1 rupee court fees missed in vakalatnama	mayankbhargava
417	02-07-2025	0710102076112023(No. of Docs 1)	0710102076112023/11	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare Tickets and Court Fees stick on blank space on Vakalatnama in PDF.	DKN
418	29-06-2025	0710102009592025(No. of Docs 2)	0710102009592025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2025	OASIS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-06-2025	no. of objection. 1. True copy Sign Missed in Annexure Page no 17-24 in the PDF	associate.amc

419	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/17	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	30-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
420	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/17	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	30-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
421	30-06-2025	0710102029742022(No.o f Docs 1)	0710102029742022/21	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	30-06-2025	no. of Objections. 1. bookmarking mandatory in PDF	abavinaash
422	28-06-2025	0710102018432021(No.o f Docs 2)	0710102018432021/3	INTERLOCUTORY APPLICATION (I.B.C)/1250(ND)2021	SHALU KHANNA VS. M/S CLEANTECH POWER LLP & ORS	Sec 60(5)	30-06-2025	no. of objections. 1. Bookmarking missed in PDF	gautam@klfindia.com
423	29-06-2025	0710102031042025(No.o f Docs 2)	0710102031042025/1	INTERLOCUTORY APPLICATION (I.B.C)/1748(ND)2025	MR. GOPESH MEHTA VS. CA ATUL KUMAR KANSAL INTERJM RESOLUTION PROF.,SSIONAL OR UNIVERSAL BUILDWELL PRIVATE LIMITED	Section 60(5)	30-06-2025	no. of objections. 1. 3 Rupees Court Fee missed on Vakalatnama in the PDF.	lawjpv
424	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/11	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare Tickets and Court Fees stick on blank space on Vakalatnama in PDF.	DKN
425	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/11	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare Tickets and Court Fees stick on blank space on Vakalatnama in PDF.	DKN
426	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/7	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare ticket and court fee stick on blank space on Vakalatnama in PDF.	DKN
427	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/7	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare ticket and court fee stick on blank space on Vakalatnama in PDF.	DKN
428	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/9	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. Court fees and welfare ticket stick on blank space on Vakalatnama in PDF.	DKN
429	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/9	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. Court fees and welfare ticket stick on blank space on Vakalatnama in PDF.	DKN
430	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/11	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare Tickets and Court Fees stick on blank space on Vakalatnama in PDF.	DKN
431	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/7	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare ticket and court fee stick on blank space on Vakalatnama in PDF.	DKN
432	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/7	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. welfare ticket and court fee stick on blank space on Vakalatnama in PDF.	DKN
433	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/9	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. Court fees and welfare ticket stick on blank space on Vakalatnama in PDF.	DKN
434	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/9	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	30-06-2025	no. of objections. 1. Court fees and welfare ticket stick on blank space on Vakalatnama in PDF.	DKN
435	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/17	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	30-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
436	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/17	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	30-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
437	01-07-2025	0710102079492024(No.o f Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1

438	01-07-2025	0710102079492024(No. of Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
439	01-07-2025	0710102079492024(No. of Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
440	01-07-2025	0710102079492024(No. of Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
441	06-05-2025	0710102039162025(No. of Docs 0)	0710102039162025/6	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	29-06-2025	no. of objections. 1. 25 Rs Welfare missed on Vakalatnama	
442	01-07-2025	0710102072202022(No. of Docs 2)	0710102072202022/18	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDI POL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
443	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
444	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
445	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
446	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
447	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
448	24-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
449	01-07-2025	0710102072202022(No. of Docs 2)	0710102072202022/18	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDI POL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
450	01-07-2025	0710102072202022(No. of Docs 2)	0710102072202022/18	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDI POL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c

451	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/18	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
452	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
453	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
454	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/8	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. court fees and welfare tickets stick on blank space on vakalatnama in PDF.	DKN
455	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/8	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. court fees and welfare tickets stick on blank space on vakalatnama in PDF.	DKN
456	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/8	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. court fees and welfare tickets stick on blank space on vakalatnama in PDF.	DKN
457	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/8	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. court fees and welfare tickets stick on blank space on vakalatnama in PDF.	DKN
458	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/6	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. Court fees and welfare tickets stick on blank Space on Vakalatnama in PDF.	DKN
459	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/6	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. Court fees and welfare tickets stick on blank Space on Vakalatnama in PDF.	DKN
460	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
461	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/10	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	DKN
462	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/10	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	DKN
463	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/10	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	DKN
464	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/10	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	DKN
465	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/6	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. Court fees and welfare tickets stick on blank Space on Vakalatnama in PDF.	DKN
466	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/6	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	29-06-2025	no. of objections. 1. Court fees and welfare tickets stick on blank Space on Vakalatnama in PDF.	DKN
467	06-05-2025	0710102039162025(No.o f Docs 0)	0710102039162025/6	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	29-06-2025	no. of objections. 1. 25 Rs Welfare missed on Vakalatnama	
468	06-05-2025	0710102039162025(No.o f Docs 0)	0710102039162025/6	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	29-06-2025	no. of objections. 1. 25 Rs Welfare missed on Vakalatnama	
469	06-05-2025	0710102039162025(No.o f Docs 0)	0710102039162025/6	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	29-06-2025	no. of objections. 1. 25 Rs Welfare missed on Vakalatnama	
470	27-06-2025	0710102002172024(No.o f Docs 1)	0710102002172024/4	COMPANY APPEAL(COMPANIES ACT)/48(ND)2024	LUNSONS HERBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-06-2025	no. of objection 1. Pagination missed in bookmarking in PDF. 2. Proof of Service missed in PDF as per mention in index	Naren01

471	26-06-2025	0710102103332023(No. of Docs 2)	0710102103332023/10	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	27-06-2025	No of objection: - 1. Wrong file please file in IA	srishtijuneja
472	25-06-2025	0710102017162025(No. of Docs 2)	0710102017162025/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1), Sec 252 (3)	26-06-2025	No. of Objections. 1. Mandatory Bookmarking in PDF 2. Index Missed in PDF	Saral Sharma
473	25-06-2025	0710102017162025(No. of Docs 2)	0710102017162025/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1), Sec 252 (3)	26-06-2025	No. of Objections. 1. Mandatory Bookmarking in PDF 2. Index Missed in PDF	Saral Sharma
474	26-06-2025	0710102069232023(No. of Docs 2)	0710102069232023/2	INTERLOCUTORY APPLICATION (I.B.C)/4337(ND)2023	GURPARSHOTAM SINGH VS. JITESH GUPTA	Sec 60(5)	26-06-2025	no. of objections. 1. bookmarking mandatory in PDF	snsadvocates
475	25-06-2025	0710102017162025(No. of Docs 2)	0710102017162025/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1), Sec 252 (3)	26-06-2025	No. of Objections. 1. Mandatory Bookmarking in PDF 2. Index Missed in PDF	Saral Sharma
476	24-06-2025	0710102045932025(No. of Docs 2)	0710102045932025/1	COMPANY PETITION (COMPANIES ACT)/101(ND)2025	SURBHI BHARADWAJ VS. RAHUL KHANNA	Sec. 241(1), Sec. 242(4)	26-06-2025	no. of objection. 1. True Copy sign missed in Annexure page no. 5 to 20	adityashukla@123
477	25-06-2025	0710102017162025(No. of Docs 2)	0710102017162025/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1), Sec 252 (3)	26-06-2025	No. of Objections. 1. Mandatory Bookmarking in PDF 2. Index Missed in PDF	Saral Sharma
478	26-06-2025	0710102040722024(No. of Docs 2)	0710102040722024/4	INTERLOCUTORY APPLICATION (I.B.C)/2492(ND)2024	ATUL MITTAL LIQUIDATOR VS. JITESH GUPTA	Sec 60(5)	26-06-2025	no. of objection. 1. Bookmarking Mandatory in PDF. 2. Remove Blank Page in PDF	snsadvocates
479	26-06-2025	0710102021332025(No. of Docs 1)	0710102021332025/5	COMPANY PETITION IB (IBC)/192(ND)2025	WLB ASSET II D PTE. LTD VS. KAAJAL AIJAZ ILMI ,WLB ASSET II D PTE. LTD VS. KAAJAL AIJAZ ILMI	Section 95(1)	26-06-2025	no. of objections. 1. Bookmarking and index mandatory in PDF.	RECOURSE
480	25-06-2025	0710102021332025(No. of Docs 1)	0710102021332025/3	COMPANY PETITION IB (IBC)/192(ND)2025	WLB ASSET II D PTE. LTD VS. KAAJAL AIJAZ ILMI ,WLB ASSET II D PTE. LTD VS. KAAJAL AIJAZ ILMI	Section 95(1)	26-06-2025	no of objections. 1. Bookmarking and Index mandatory in PDF	RECOURSE
481	13-09-2023	0710102079472023(No. of Docs 0)	0710102079472023/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	26-06-2025	no. of objections 1. mandatory bookmarking in PDF	
482	26-06-2025	0710102033712023(No. of Docs 1)	0710102033712023/5	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2023	PRADEEP KUMAR KAUSHIK VS STRAIGHT EDGE CONTRACTS PVT. LTD.	19(2)	26-06-2025	no. of objections. 1. Index and Bookmarking missed in PDF	satishrai
483	02-05-2025	0710102037802025(No. of Docs 0)	0710102037802025/14	COMPANY PETITION IB (IBC)/264(ND)2025	LINKWISE MARKETING PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC under Sec 7	25-06-2025	no. of objection 1. date not mention on Vakalatnama	
484	24-06-2025	0710102029412025(No. of Docs 2)	0710102029412025/2	RESTORATION APPLICATION (IBC)/34(ND)2025	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-06-2025	no. of objection 1. Mandatory bookmarking and OCR in PDF 2. required vakalatnama	nitinrana750
485	20-06-2025	0710102075552024(No. of Docs 2)	0710102075552024/2	COMPANY PETITION (COMPANIES ACT)/192(ND)2024	ASHOK TEKCHAND AHUJA VS. EICHER MOTORS LIMITED	Sec. 59	24-06-2025	No of objection 1. Date missed in Vakalatnama	Anoop Dawar
486	18-06-2025	0710102037592025(No. of Docs 5)	0710102037592025/1	INTERLOCUTORY APPLICATION (I.B.C)/2400(PB)2025	VEENU CHOPRA VSVARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking Mandatory in PDF	advgeetanshnagpal
487	18-06-2025	0710102037592025(No. of Docs 5)	0710102037592025/1	INTERLOCUTORY APPLICATION (I.B.C)/2400(PB)2025	VEENU CHOPRA VSVARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking Mandatory in PDF	advgeetanshnagpal

488	20-06-2025	0710102092982023(No. of Docs 3)	0710102092982023/3	INTERLOCUTORY APPLICATION (I.B.C)/5874(PB)2023	MR. SAJJAN KUMAR DOKANIA VSMR SUBASH CHANDRA & ORS	Application under any other provisions - IBC	24-06-2025	no. of objection 1. Date missed in Vakalatnama	Adv.Rinku@
489	18-06-2025	0710102075782024(No. of Docs 1)	0710102075782024/7	COMPANY PETITION IB (IBC)/660(ND)2024	THE LINKS INDIA PRIVATE LIMITED	IBC Section 59	24-06-2025	No of objection 1. True copy and sign missed in annexure page no 5 to 26	Asavrajan@123
490	19-06-2025	0710102012172020(No. of Docs 2)	0710102012172020/30	COMPANY PETITION IB (IBC)/413(ND)2020	R.G. LUTHRA & CO. VS. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	24-06-2025	No of objection 1. Kindly file IA or compliance order needed	khanzehra
491	19-06-2025	0710102049472024(No. of Docs 2)	0710102049472024/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273, Sec 272 of the Companies Act, 2013	24-06-2025	No of objection: - 1. Mismatch documents	Palak308
492	18-06-2025	0710102037592025(No. of Docs 5)	0710102037592025/1	INTERLOCUTORY APPLICATION (I.B.C)/2400(PB)2025	VEENU CHOPRA VSVARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking Mandatory in PDF	advgeetanshnagpal
493	18-06-2025	0710102041292025(No. of Docs 2)	0710102041292025/1	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2025	BRIJENDER SINGH DESWAL LIQUIDATOR VS	Regulation 44(2), Liquidation process Regulation, 2016	24-06-2025	No of objection: 1. OCR missed page no 76 to 81 2. delete extra pdf 3. pagination missed in bookmarking	BSDeswal
494	18-06-2025	0710102038882025(No. of Docs 1)	0710102038882025/1	INTERLOCUTORY APPLICATION (I.B.C)/2306(ND)2025	POONAM KUMARI VS. SH. HARISH TANEJA	Sec 60(5)	24-06-2025	1.extra pdf remove submit final pdf	Shiv1982
495	17-06-2025	0710102109252024(No. of Docs 3)	0710102109252024/61	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	SMT RATIKA MANCHANDA VS. JINDAL INFRABUILD PVT LIMITED	Sec 433(e)/433(f) of CA 1956	24-06-2025	No of Objections: - 1. Bookmarking mandatory in pdf 2. Index missed in pdf	lawyerarati
496	18-06-2025	0710102045162025(No. of Docs 4)	0710102045162025/1	INTERLOCUTORY APPLICATION (I.B.C)/2639(ND)2025	VEENU CHOPRA VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking is Mandatory in PDF	advgeetanshnagpal
497	18-06-2025	0710102037592025(No. of Docs 5)	0710102037592025/1	INTERLOCUTORY APPLICATION (I.B.C)/2400(PB)2025	VEENU CHOPRA VSVARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking Mandatory in PDF	advgeetanshnagpal
498	26-06-2025	0710102042302025(No. of Docs 2)	0710102042302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2518(ND)2025	SURESH CHANDRA AGARWAL VSRAMPAL BHARDWAJ R.P.	Section 60(5)	23-06-2025	No of objection 1. Page no missed in pdf as per index	scancIt
499	26-06-2025	0710102042302025(No. of Docs 2)	0710102042302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2518(ND)2025	SURESH CHANDRA AGARWAL VSRAMPAL BHARDWAJ R.P.	Section 60(5)	23-06-2025	No of objection 1. Page no missed in pdf as per index	scancIt
500	26-06-2025	0710102042302025(No. of Docs 2)	0710102042302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2518(ND)2025	SURESH CHANDRA AGARWAL VSRAMPAL BHARDWAJ R.P.	Section 60(5)	23-06-2025	No of objection 1. Page no missed in pdf as per index	scancIt
501	26-06-2025	0710102042302025(No. of Docs 2)	0710102042302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2518(ND)2025	SURESH CHANDRA AGARWAL VSRAMPAL BHARDWAJ R.P.	Section 60(5)	23-06-2025	No of objection 1. Page no missed in pdf as per index	scancIt
502	25-06-2025	0710102101192023(No. of Docs 1)	0710102101192023/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	22-06-2025	no. of objection. 1. Bookmarking in mandatory in pdf	aparnakc
503	14-06-2025	0710102025472023(No. of Docs 2)	0710102025472023/3	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4), Rule 32	22-06-2025	No of objection 1. Incomplete Bookmarking 2. Date missing in vakalatnama 3. 25rs. Welfare ticket missing in vakalatnama 3. Court fees put on blank space in vakalatnama	csarun5.k
504	14-06-2025	0710102025472023(No. of Docs 2)	0710102025472023/3	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4), Rule 32	22-06-2025	No of objection 1. Incomplete Bookmarking 2. Date missing in vakalatnama 3. 25rs. Welfare ticket missing in vakalatnama 3. Court fees put on blank space in vakalatnama	csarun5.k

505	14-06-2025	0710102025472023(No. of Docs 2)	0710102025472023/3	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	22-06-2025	No of objection 1. Incomplete Bookmarking 2. Date missing in vakalatnama 3. 25rs. Welfare ticket missing in vakalatnama 3. Court fees put on blank space in vakalatnama	csarun5.k
506	14-06-2025	0710102025472023(No. of Docs 2)	0710102025472023/3	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	22-06-2025	No of objection 1. Incomplete Bookmarking 2. Date missing in vakalatnama 3. 25rs. Welfare ticket missing in vakalatnama 3. Court fees put on blank space in vakalatnama	csarun5.k
507	25-06-2025	0710102101192023(No. of Docs 1)	0710102101192023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	22-06-2025	no. of objection. 1. Bookmarking in mandatory in pdf	aparnakc
508	25-06-2025	0710102101192023(No. of Docs 1)	0710102101192023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	22-06-2025	no. of objection. 1. Bookmarking in mandatory in pdf	aparnakc
509	25-06-2025	0710102101192023(No. of Docs 1)	0710102101192023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	22-06-2025	no. of objection. 1. Bookmarking in mandatory in pdf	aparnakc
510	16-06-2025	0710102120122019(No. of Docs 1)	0710102120122019/10	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	18-06-2025	No of objection 1. 25rs welfare ticket missed in VakalaNama 2. court fees put on blank space in vakalatnama.	csarun5.k
511	16-06-2025	0710102026292025(No. of Docs 5)	0710102026292025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2025	AEROLINE PAPER PRODUCTS PRIVATE LIMITED	Sub-section (I) of section 230	18-06-2025	No. of objection 1. Kindly Filed Petition.	cshema09
512	16-06-2025	0710102120122019(No. of Docs 1)	0710102120122019/10	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	18-06-2025	No of objection 1. 25rs welfare ticket missed in VakalaNama 2. court fees put on blank space in vakalatnama.	csarun5.k
513	16-06-2025	0710102120122019(No. of Docs 1)	0710102120122019/10	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	18-06-2025	No of objection 1. 25rs welfare ticket missed in VakalaNama 2. court fees put on blank space in vakalatnama.	csarun5.k
514	16-06-2025	0710102075412024(No. of Docs 2)	0710102075412024/2	INTERLOCUTORY APPLICATION (I.B.C)/4464(ND)2024	SUNITA SANTHOSHAM VS. MR. RANJAN CHARABORTI RESOLUTION PROFESSIONAL	Sec 60(5)	18-06-2025	no of objections: - 1. bookmarking mandatory in pdf 2. pagination missed in pdf	Atulbhatia
515	16-06-2025	0710102023112021(No. of Docs 2)	0710102023112021/8	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BVI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273	18-06-2025	No. of Objection 1. True Copy and Sign are Missed in Annexure pg no. 6-17	rakesh@12
516	16-06-2025	0710102120122019(No. of Docs 1)	0710102120122019/10	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	18-06-2025	No of objection 1. 25rs welfare ticket missed in VakalaNama 2. court fees put on blank space in vakalatnama.	csarun5.k
517	12-06-2025	0710102036192025(No. of Docs 2)	0710102036192025/1	INTERLOCUTORY APPLICATION (I.B.C)/2044(ND)2025	NEHA GUPTA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 18 2. 1rs court fees missed in vakalatnama	advocatevijetasingh
518	12-06-2025	0710102035762025(No. of Docs 2)	0710102035762025/1	INTERLOCUTORY APPLICATION (I.B.C)/2024(ND)2025	AASHUTOSH MALHOTRA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 20 2. 1rs court fees missed in vakalatnama 3. True copy and sign missed in annexure page no 24 and 25	advocatevijetasingh
519	12-06-2025	0710102035542025(No. of Docs 2)	0710102035542025/1	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2025	DEEPINDER KAUR BAJWA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. True copy and sign missed in annexure page 20 and 21	advocatevijetasingh
520	16-06-2025	0710102104162024(No. of Docs 2)	0710102104162024/7	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	17-06-2025	No of objection: 1. numbering missed in pdf	kushalbansal
521	12-06-2025	0710102003942025(No. of Docs 1)	0710102003942025/3	INTERLOCUTORY APPLICATION (I.B.C)/325(ND)2025	SIVANAGARAJA TADUVAI VS. SHRI NITIN SINGH BHADARIA	Sec 60(5)	17-06-2025	No of objection 1. True copy and sign missed in annexure page no 5 to 23 2. OCR missed in annexure	SAFEINTIP
522	12-06-2025	0710102035502025(No. of Docs 2)	0710102035502025/1	INTERLOCUTORY APPLICATION (I.B.C)/2108(ND)2025	MANISH SIKKA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 17 2. 1rs court fees missed in vakalatnama 3. Bookmarking with pagination mandatory in pdf	advocatevijetasingh

523	12-06-2025	0710102034552025(No. of Docs 2)	0710102034552025/1	INTERLOCUTORY APPLICATION (I.B.C)/2113(ND)2025	MRS. BULBUL SINGH VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. incomplete bookmarking 4. pagination missed in bookmarking	advocatevijetasingh
524	12-06-2025	0710102035522025(No. of Docs 2)	0710102035522025/1	INTERLOCUTORY APPLICATION (I.B.C)/2105(ND)2025	SUMEDHA JINDAL	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. Bookmarking with pagination mandatory in pdf	advocatevijetasingh
525	12-06-2025	0710102040202025(No. of Docs 2)	0710102040202025/1	INTERLOCUTORY APPLICATION (I.B.C)/2461(ND)2025	SIDHARTHA MEHRA	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1. pagiantion missing in bookmarking 2. need every pages sign and true copy i Annexure 3. court fee 1rs missing in vakalatnama 4. compliance order missing in pdf	advocatevijetasingh
526	12-06-2025	0710102040172025(No. of Docs 2)	0710102040172025/1	INTERLOCUTORY APPLICATION (I.B.C)/2462(ND)2025	M/S RPG NIRMAN PVT. LTD. VS. M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1. pagination missing in bookmarking 2. need every pages sign and true copy in Annexure 3. compliance order missing in pdf 4. court fee 1rs vakalatnama	advocatevijetasingh
527	12-06-2025	0710102039442025(No. of Docs 2)	0710102039442025/1	INTERLOCUTORY APPLICATION (I.B.C)/2251(ND)2025	PAMMI ARORA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. sign missed in reply page no 1 to 17 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
528	12-06-2025	0710102039792025(No. of Docs 2)	0710102039792025/1	INTERLOCUTORY APPLICATION (I.B.C)/2287(ND)2025	SANDEEP GIROTRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking incomplete 2. sign missed on reply page no 1 to 16 3. True copy and sign missed page no 20 4. 1rs court fees missed in Vakalatnama	advocatevijetasingh
529	12-06-2025	0710102039802025(No. of Docs 2)	0710102039802025/1	INTERLOCUTORY APPLICATION (I.B.C)/2288(ND)2025	DALJEET CHADHA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1. pagination missing in bookmarking 2. need every pages sign and true copy in Annexure 3. compliance order missing in pdf 4. court fee 1rs missing in vakalatnama	advocatevijetasingh
530	12-06-2025	0710102040302025(No. of Docs 2)	0710102040302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2342(ND)2025	KAPIL GUPTA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1. bookmarking mandatory 2. need every pages sign and true copy in Annexure 3. compliance order missing in pdf 4. court fee 1rs missing in vakalatnama	advocatevijetasingh
531	13-06-2025	0710102102162024(No. of Docs 2)	0710102102162024/2	INTERLOCUTORY APPLICATION (I.B.C)/6061(ND)2024	MRS MANJU GUPTA VS. MR. VIVEK PARTHI	Sections 60(5)/Regulation 13	17-06-2025	no. of objection. 1. sign missed page no 1-3 2. True copy sign missed Annexure page no 13-101	Ankush@1990
532	12-06-2025	0710102033222025(No. of Docs 2)	0710102033222025/2	INTERLOCUTORY APPLICATION (I.B.C)/1998(ND)2025	MADHU ROLA VS. PRADEEPKUMARKAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREECSHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Sign missed on reply page no 1 to 20 2. True copy and sign missed in page no 24 to 26 3. 1rs court fees missed in vakalatnama	advocatevijetasingh
533	12-06-2025	0710102028342025(No. of Docs 2)	0710102028342025/1	INTERLOCUTORY APPLICATION (I.B.C)/2214(ND)2025	MUNISH MAHAJAN	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed on reply page no 1 to 19. 2. 1rs court fees missed in vakalatnama. 3. True copy and sign missed in annexure page no 20 and 21. 4. Pagination missed in bookmarking	advocatevijetasingh
534	14-06-2025	0710102027072025(No. of Docs 1)	0710102027072025/1	COMPANY PETITION (COMPANIES ACT)/76(ND)2025	NARENDER GARG & ORS VS. SAFSEC SECURITIES AND FINANCE PRIVATE LIMITED	Sec. 241(1)	17-06-2025	No of objection: - 1. pagination missing in bookmarking 2. index missed in pdf. 3. True copy sign missed in annexure	sinhasindhu07
535	12-06-2025	0710102032642025(No. of Docs 2)	0710102032642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2163(ND)2025	SIDHARTHA MEHRA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Sign missed on reply page no 1 to 17 2. 1rs court fees missed in vakalatnama 3. True copy sign missed on annexure page no 21 to 23	advocatevijetasingh
536	12-06-2025	0710102012152025(No. of Docs 1)	0710102012152025/3	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2025	MOHD NAZIM KHAN_(NSDL APPLICATION STELLAR) VS. NATIONAL SECURITIES DEPOSITORY LIMITED	Section 60(5)	17-06-2025	No of objection 1. Date missed in vakalatnama 2. Index missed in pdf 3. Bookmarking mandatory with pagination in pdf	niharikaagupta26@
537	13-06-2025	0710102028752024(No. of Docs 2)	0710102028752024/8	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. Sign missed page no 1 to 8 3. True copy and sign missed in annexure page no 10 to 182	smritichuriwal

538	12-06-2025	0710102039462025(No. of Docs 2)	0710102039462025/1	INTERLOCUTORY APPLICATION (I.B.C)/2369(ND)2025	M/S GLOBUS TRANSITOS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR. RISHI JAIN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of Objection: 1. sign missed or reply page no 1 to 17 2. 1Rs Court Fees missed in Vakalatnama 3. True copy sign missed in Annexure Page no 21 to 23 4. Pagination missed in bookmarking	advocatevijetasingh
539	12-06-2025	0710102039492025(No. of Docs 2)	0710102039492025/1	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2025	AJAY KRISHNA OJHA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of Objection: 1. Sign missed on reply page no 1 to 17 2. Bookmarking mandatory in pdf 3. True copy or sign missed in Annexure page no 21 to 33 4. 1Rs court fees missed in Vakalatnama 5. OCR missed in page no 26 to 33	advocatevijetasingh
540	12-06-2025	0710102039452025(No. of Docs 2)	0710102039452025/1	INTERLOCUTORY APPLICATION (I.B.C)/2370(ND)2025	ANIL KUMAR MAHESHWARI VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. sign missed on reply page no 1 to 16 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
541	12-06-2025	0710102039642025(No. of Docs 2)	0710102039642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2284(ND)2025	MR. ARVINDER KUMAR NARANG VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed on reply page no 1 to 16 2. True copy and sign missed in annexure page no 20 to 23 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
542	12-06-2025	0710102038702025(No. of Docs 2)	0710102038702025/1	INTERLOCUTORY APPLICATION (I.B.C)/2266(ND)2025	MRK SHARES AND STOCKS PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE SHRI. BRAHM PRAKASH BHARDWAJ VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking incomplete 2. 1rs court fees missed in Vakalatnama 3. sign missed on reply page no 1 to 17 4. True copy and sign missed in annexure page no 21 to 33	advocatevijetasingh
543	11-04-2025	0710102020932025(No. of Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiaarajat
544	11-04-2025	0710102020932025(No. of Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiaarajat
545	11-04-2025	0710102020932025(No. of Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiaarajat
546	11-04-2025	0710102020932025(No. of Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiaarajat
547	18-06-2025	0710102008712025(No. of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26

548	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
549	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
550	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
551	19-06-2025	0710102048382024(No.o f Docs 2)	0710102048382024/7	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	16-06-2025	No of objection 1. court fees put on blank page in vakalatnama	keshav7739
552	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
553	29-09-2021	0710102070592021(No.o f Docs 0)	0710102070592021/5	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	16-06-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	
554	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
555	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
556	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26
557	19-06-2025	0710102048382024(No.o f Docs 2)	0710102048382024/7	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	16-06-2025	No of objection 1. court fees put on blank page in vakalatnama	keshav7739
558	19-06-2025	0710102048382024(No.o f Docs 2)	0710102048382024/7	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	16-06-2025	No of objection 1. court fees put on blank page in vakalatnama	keshav7739
559	19-06-2025	0710102048382024(No.o f Docs 2)	0710102048382024/7	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	16-06-2025	No of objection 1. court fees put on blank page in vakalatnama	keshav7739
560	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26

PRASHANT KUMAR

DEPUTY REGISTRAR
PRASHANT KUMAR
HELP LINE NO 011-24361890
ROOM NO 103

VICTOR VISHAL

PREPARED BY
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VICTOR VISHAL
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